

12678

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

ORIGINAL APPLICATION NO .06/2012

WITH EXECUTION APPLICATION NO. 5/2024

IN

IA NO. 550/2024

IN MATTER OF:-

NIZAMUDDIN WEST ASSOCIATION

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

PAPERBOOK

Through

Date: 11.10.2025

Priyanka Swami

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

F-13, JANGPURA, NEW DELHI 110014

E-mail:advpriyankaswami@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

ORIGINAL APPLICATION NO. 06/2012

WITH EXECUTION APPLICATION NO. 5/2024

**IN
IANO.550/2024**

IN MATTER OF:-

NIZAMUDDIN WEST ASSOCIATION

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

INDEX

Sr. No.	Particulars	Page No.
1.	Status Report On Behalf Of DJB With Affidavit	1-18
2.	Annexure No 1 The comprehensive list of these 43 identified locations	19-23
3.	Annexure No 2 The formal order constituting this Task Force	24-25
4.	Annexure-3 The correspondence exchanged between DJB, the concerned District Magistrates, and the DDA authorities	26-40
5.	Annexure-4 Extracts from old revenue records	41-89
6.	Annexure-5. The correspondence and proposals submitted to NMCG	90-91

Through

Date: 11.10.2025

Priyanka Swami

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE

F-13, JANGPURA, NEW DELHI 110014

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

ORIGINAL APPLICATION NO. 06/2012

WITH EXECUTION APPLICATION NO. 5/2024

IN

IA NO. 550/2024

IN MATTER OF:-

NIZAMUDDIN WEST ASSOCIATION

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

STATUS REPORT ON BEHALF OF DJB

Most respectfully sheweth:

1. That I, Pankaj Kumar Atray, S/o late Shri A.P. Sharma, aged about 55 years, Chief Engineer (Drains) Zone-I, Delhi Jal Board, GNCTD, Jhandewalan, Karol Bagh, New Delhi – 110005, do hereby solemnly affirm and respectfully submit as follows:

2. This Status Report is being respectfully filed by the Delhi Jal Board (hereinafter referred to as "DJB"), a statutory body constituted under the Delhi Jal Board Act, 1998, in compliance with the directions issued by the Hon'ble National Green Tribunal (Principal Bench) vide its order dated 20.08.2025.

3. The report has been compiled after comprehensive inter-departmental coordination, field verification, and technical analysis,



JAL

and is intended to demonstrate DJB's sustained commitment and proactive steps towards ensuring that no untreated sewage enters the storm water drainage systems within the jurisdiction of the Barapullah and Defence Colony drain basins.

4. The present report elaborates on the steps taken by DJB in pursuance of the Hon'ble Tribunal's directives contained in paragraphs 7, 14 and 15 of the order dated 20.08.2025, particularly concerning:

- The formulation of a permanent plan to prevent sewage discharge into storm water drains;
- Disclosure of drain dimensions as per revenue records;
- Preparation of a time-bound action plan with clearly assigned responsibilities and funding mechanisms; and
- Disclosure of the proposed Decentralized Sewage Treatment Plants (DSTPs) with timelines, sources of funding, and responsible divisions.

5. Survey and Identification of Sewer Inflows:- Pursuant to the Hon'ble Tribunal's order dated 07.07.2025, DJB undertook an extensive field survey to identify points where untreated sewage was visibly entering the storm water drains. As a result of this exercise,



9/2/25

43 specific locations were identified where inflow of untreated sewage was observed entering into Barapullah and Defence Colony Drains. These points include areas under both sewered and unsewered jurisdictions and have now been geo-mapped for further remedial measures. **The comprehensive list of these 43 identified locations has been annexed herewith as Annexure-1 for reference and verification.**

6. Constitution of Task Force and Coordination Mechanism:-To ensure sustained vigilance and coordinated action, DJB has constituted a dedicated Task Force under Chief Engineer (South), specifically mandated to prevent the ingress of sewage into storm drains. The principal functions and responsibilities of this Task Force are as under:

- Identification of all potential sources of wastewater or sewage inflows entering storm water drains;



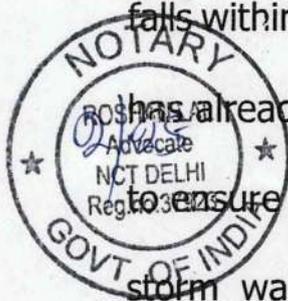
- Continuous coordination with drain-owning and regulatory agencies, including the Revenue Department, MCD, PWD, I&ECD, NDMC, DUSIB, and DSIIDC;

JKM

- Formulation and execution of localized action plans for interception and diversion of sewage to the main sewer network;
- In cases involving JJ Clusters, affluent colonies, and forest areas, coordinating with concerned departments for establishment of single-point sewage collection systems by them and integration with the DJB network; and
- Periodic monitoring of implementation and submission of fortnightly progress reports to the Chief Engineer (Nodal), Drainage.

The formal order constituting this Task Force is annexed herewith as Annexure-2.

7. It is respectfully submitted that the mandate to collect, convey and scientifically treat sewage generated within the NCT of Delhi squarely falls within the statutory domain of the Delhi Jal Board, and the Board has already mobilised its full administrative and technical machinery to ensure that no untreated effluent is allowed to discharge into the storm water drains. In furtherance of this responsibility, DJB is actively executing decentralized sewage treatment infrastructure through the proposed DSTPs/STPs for the Fatehpur Beri Group of



JAN

Colonies, Chandan Hola Group of Colonies, Chhatarpur Extension GOC and Maidan Garhi (Rajpur Khurd) GOC. Each of these clusters has been mapped for sewage catchment, land identification and interim trapping mechanisms, with detailed project estimates under preparation and necessary inter-departmental permissions being pursued. The Board is, therefore, not in a position of inaction, but is operating in a mission mode to provide full treatment coverage, commensurate with its statutory obligation and in alignment with the directions of this Hon'ble Tribunal.

8. Preparation of Action Plan for Drains:- DJB has commenced preparation of an Action Plan covering both sewered and unsewered areas within the command of the Barapullah drain basin. For unsewered areas, DJB has planned the laying of new sewer networks along with establishment of Decentralized Sewage Treatment Plants (DSTPs) at strategic locations. The details of each scheme are provided below.

a) Fatehpur Beri Group of Colonies (GOC)



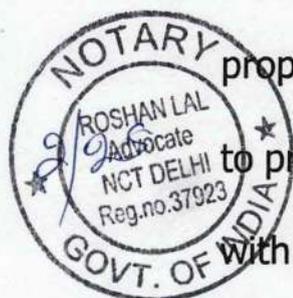
This scheme covers eight unauthorized colonies and seven villages.

PAI

- Sewer network laying work is presently underway in three unauthorized colonies and two villages.
- Project estimates have been prepared for extending services to remaining colonies.
- Certain colonies fall within forest or affluent zones, hence NOCs are awaited from respective authorities.
- In the event of delay in issuance of permissions, temporary trapping mechanisms are being planned for single-point collection of sewage, which shall then be connected to the nearest DJB sewer line.
- A DSTP of 8.5 MGD capacity is proposed at Fatehpur Beri.

b) Chandan Hola GOC

- This scheme aims to serve ten unauthorized colonies and four villages.
- Work is in progress for collection of discharge at the proposed SPS at Chandan holla, which shall be conveyed to proposed STP at Ghitorni with sufficient land is available with DJB.



- Detailed project estimates for SPS and STP are under preparation.

JRM

c) Chhatarpur Extension GOC

- This scheme aims to serve six unauthorized colonies.
- Five colonies fall under forest/affluent zones; interim trapping systems are planned pending NOCs.
- Land identification is underway with DDA and Revenue Department for construction of SPS. The discharge shall be routed via SPS to proposed Ghitorni STP.
- If adequate land is allotted, a DSTP may be constructed locally.

d) Maidan Garhi (Rajpur Khurd) GOC

- This scheme covers seven unauthorized colonies and one village.
- Five colonies lie in forest/affluent zones; necessary permissions are awaited.
- Land identification is underway with DDA and Revenue Department for construction of SPS. Further, the discharge shall be routed via SPS to proposed STP at Ghitorni.



[Handwritten signature]

- If adequate land is allotted, a DSTP may be constructed locally.

9. Drain Dimensions and Encroachment:- The Delhi Jal Board has formally written to the respective District Magistrates seeking certified revenue records indicating the original width and length of all 43 identified storm water drains. Upon preliminary verification by them, it was ascertained that portions of the Barapullah and Defence Colony drain corridors fall within Nazul Land under the jurisdiction of the Delhi Development Authority (DDA).

The correspondence exchanged between DJB, the concerned District Magistrates, and the DDA authorities in this regard is annexed herewith as **Annexure-3**. It is respectfully submitted that the DDA has furnished certain extracts from old revenue records (annexed herewith as **Annexure-4**); however, the same are in an outdated revenue format and are not readily decipherable.

It is therefore humbly prayed that this Hon'ble Tribunal may be pleased to direct the DDA—which is also a party to the present proceedings—to provide a clear and decipherable said revenue records for accurate demarcation of the drain corridors and adjoining land boundaries and for carrying a physical survey of Drains and sub drains in coordination



[Handwritten signature]

with DJB Task force and I&FCD to match the record and ground realities.

10. Funding Arrangements:-DJB shall deploy internal financial resources for minor works and sewer connectivity in already sewered areas. For major infrastructure projects including construction of new DSTPs and associated sewer lines, funding assistance has been sought from the National Mission for Clean Ganga (NMCG). The funding request is under process in NMCG. **The correspondence and proposals submitted to NMCG are annexed as Annexure-5.**

11. DSTP/STP Infrastructure and Master Plan Alignment:- In compliance with paragraph 14 of the Hon'ble Tribunal's order, the Delhi Jal Board respectfully submits a detailed disclosure of its ongoing DSTP/STP infrastructure plan, formulated in alignment with the Sewerage Master Plan (SMP) 2031 and further refined through a comprehensive Gap Analysis in last four months for the horizon year



It is submitted that while 56 DSTPs were initially proposed under the SMP-2031, a thorough techno-economic reassessment and land feasibility study led to their strategic

PLM

rationalization to 40 optimized locations. Pursuant to the Gap Analysis undertaken by DJB in last four months, the number has been further consolidated to 34–36 sites.

This reduction does not signify any loss of treatment capacity commensurate to whole geographical area; rather, it represents an improvement in planning efficiency, where larger, integrated and technically superior DSTPs will collectively deliver the same or enhanced aggregate treatment capacity through optimal land use and resource deployment. The consolidation reflects DJB's pragmatic and solution-oriented approach in overcoming challenges of land availability and inter-agency coordination, ensuring that every proposed plant remains viable for construction and sustainable operation. DJB continues to actively pursue land allotments from DDA, Forest Department, and the Revenue Department for the few remaining locations. These inter-departmental land issues may be considered as systemic constraints beyond DJB's direct control, rather than any lapse in its performance. Accordingly, the revised DSTP framework demonstrates responsible optimization and effective compliance with the Hon'ble Tribunal's directives while



[Handwritten signature]

maintaining DJB's overarching commitment to achieving 100% sewage treatment coverage across the NCT of Delhi.

12. Projects in Progress :- The updated list of DSTPs under various stages of implementation is tabulated below:

13 DSTPs Tender Stage

S. No.	Name of DSTP in list of 56 Locations	Merged with/ Current locations of 40 DSTPs	Funding Source	Time line	Name of office
1	Mitraon	Mitraon	AMRUT 2.0	All under Bidding Process.	EE(P)SR-II
2	Kair	Kair	AMRUT 2.0		EE(P)SR-II
3	Kakrola	Kakrola	AMRUT 2.0		EE(P)SR-II
4	Kanganheri	Kanganheri	AMRUT 2.0		EE(P)SR-II
5	Dichaon Kalan	Dichaon Kalan	AMRUT 2.0	Construction to be completed by 31 st December 2027	EE(P)SR-II
6	Alipur (For Zindpur)	Zindpur STP	AMRUT 2.0		EE(C)Dr-III
7	Alipur (Seed farm land)				
8	Hiranki				
9	Kadipur				
10	Khera Kalan				
11	Mohammadpur	Ramzanpur			
12	Nangli Poona (for STP)				
13	Sarangpur				
14	Galibpur	Galibpur	AMRUT 2.0		EE(C)Dr-XV
15	Kazipur	Kazipur	AMRUT 2.0	EE(C)Dr-XV	
16	Jafarpur	Jafarpur	AMRUT 2.0	EE(C)Dr-XV	
17	Khera Dabar	Khera Dabar	AMRUT 2.0	EE(C)Dr-XV	



J.M.

18	Hasanpur	Hasanpur	AMRUT 2.0	EE(C)Dr-XV
19	Shikarpur	Shikarpur	AMRUT 2.0	EE(C)Dr-XV

15 DSTPs received administrative approval

S. No.	Name of DSTP in list of 56 Locations	Merged with/ Current locations of 40 DSTPs	Funding Source	Time line	Name of office
1	Punjab Khor (STP & SPS)	Punjab Khor	Exploring with NMCG	Projects ready for Bidding	EE(C)Dr-XI
2	Jat Khor (STP & SPS)	Jat Khor	Exploring with NMCG		EE(C)Dr-XI
3	Qutubgarh (STP & SPS)	Qutubgarh	Exploring with NMCG		EE(C)Dr-XI
4	Auchandi	Auchandi	Exploring with NMCG	Waiting for assurance of Funds	EE(C)Dr-XI
5	Mohammadpur Majri	Mohammadpur Majri	Exploring with NMCG	Construction to be completed by 31 st December 2028	EE(P)SR-I
6	Karala				
7	Kanjhawala	Kanjhawala	Exploring with NMCG		EE(P)SR-I
8	Ladpur				
9	Jhimarpura				
10	Salapur Majra				
11	Nizampur	Nizampur	Exploring with NMCG		EE(P)SR-I
12	Sawda				
13	Garhi Rindhala	Garhi Rindhala	Exploring with NMCG		EE(P)SR-I
14	Jaunti	Jaunti	Exploring with NMCG		EE(P)SR-I
15	Tatesar				
16	Ghewra	Ghewra	Exploring with NMCG	EE(P)SR-I	
17	Khera Khurd	Khera Khurd	Exploring with NMCG	EE(C)Dr-III	

PAU

18	Sungarpur	Sungar Pur	Exploring with NMCG	EE(C)Dr-IX
19	Bajitpur Thakran	Bajitpur Thakran	Exploring with NMCG	EE(C)Dr-XI
20	Palla (Akbarpur)	Tajpur	Exploring with NMCG	EE(C)Dr-XII
21	Palla (Jhangola)			
22	Tajpur (Bakhtawarpur)			
23	Tikri Kalan	Tikri Kalan	Exploring with NMCG	EE(C)Dr-XV

4 DSTPs- estimate at the final stage

S. No.	Name of DSTP in list of 56 Locations	Merged with/ Current locations of 40 DSTPs	DSTP location	Funding Source	Time line	Name of office
1	Tajpur Pahari	Tajpur Pahari	1.Tajpur Pahari	Exploring with NMCG	Projects will be ready for Bidding in Nov 2025	EE(C)Dr-VI
2	Jaunapur-I	Jaunapur-I (Fatehpurberi & Asola)	2.Fatehpurberi	Exploring with NMCG		Waiting for assurance of Funds Construction to be completed by 31 st
3	Jaunapur Part – II	Jaunapur Part – II (Fatehpurberi & Asola)				
4	Bhati	Bhati Dera Mandi				
5	Dera Mandi	(Fatehpurberi & Asola)				
6	Fatehpurberi & Asola	Fatehpurberi & Asola				

PAK

7	Rangpuri	Rangpuri	3.Rangpuri	Exploring with NMCG	December 2028	EE(C)Dr-XIV
8	Tajpur Khurd	Tajpur Khurd	4.Tajpur Khurd	Exploring with NMCG		EE(C)Dr-XV

2 DSTPs (Merged) facing land availability issue

S. No.	Name of DSTP in list of 56 Locations	Merged with/ Current locations of 40 DSTPs	DSTP Location	Funding Source	Time line	Responsible Division
1	Chandanhola & Satbari	Chandanhola & Satbari	Ghitorni	Exploring with NMCG	Projects will be ready for Bidding in Nov 2025	EE(C)Dr-VI
2	Chhatarpur Extension	Chhatarpur Extension		Exploring with NMCG		Waiting for assurance of Funds
3	Maidangarhi	Maidangarhi (Rajpur Khurd)		Exploring with NMCG	EE(C)Dr-VI	
4	Naya Bans	Naya Bans	Nayabnas	Exploring with NMCG	Construction to be completed by 31 st December 2028	EE(C)Dr-III



2 DSTPs merged to Existing Rohini STP

S. No.	Name of DSTP in list of 56 Locations	Merged with/ Current locations of 40 DSTPs	STP Location	Funding Source	Time line	Responsible Division

JAS

1	Rani Khera	--	Existing Rohini STP	Work of laying sewer line in progress	31 ST March 2028 subject to availability of fund.	EE(Pr)Sr-I
2	Madanpur Dabas	--	Existing Rohini STP			

13. Efforts done for In Situ treatment of Defence Colony Drain:-

The Delhi Jal Board has invited Expressions of Interest (EOI) for in-situ drain treatment with the objective of assessing the available technologies, their feasibility in relation to discharge volume, pollution parameters, and the space, time, and resources required for implementation. The EOIs received are currently under evaluation by an expert committee. Based on the committee's recommendations, bid documents will be prepared and tenders will be invited. If the in-situ treatment proves successful, it will help in controlling odour and pollution levels in the drain until the short-term and medium-term solutions are fully implemented



14. Constraints Faced by DJB:- DJB respectfully submits that despite sustained efforts, certain constraints continue to impede full implementation

For Unsewered Areas:

- Non-availability of land for 3 DSTPs;

JPM

- Forest Acts hindrance in laying of sewer lines through unauthorized colonies situated on forest land;
- Non enforcement of Community Toilet regulation in JJ Clusters (DUSIB-controlled) areas and presence of illegal individual toilets in JJC's;
- No clear policy on affluent colony zones.

For Drains:

- Cooperation from Drain owning agencies in further detailed survey and identifying the points of sewer falling in drains to help DJB Task force;
- Continuous monitoring of drains by drain owning agencies and constantly provide inputs to DJB about sewer falling, for immediate corrective actions by DJB.



15. Statutory Framework and Multi-Agency Coordination:- That

DJB submits that under Sections 9(1)(b) and (c) of the Delhi Jal Board Act, 1998, it is statutorily mandated to establish and maintain efficient systems for collection, treatment, and disposal of sewage in Delhi. Further, under Sections 320–322 and 343–344 of the Delhi Municipal Corporation Act, 1957, the MCD is empowered to remove obstructions and illegal constructions on drains and to prohibit unauthorized sewage

[Handwritten signature]

discharge into storm drains (Section 325). Additionally, the Unified Building Bye-Laws, 2016 categorically prohibit any construction or encroachment over drainage channels. Accordingly, DJB, in collaboration with MCD, DDA, CPCB, and DUSIB, is implementing an integrated compliance and enforcement mechanism to ensure that all residential and commercial establishments are mandatorily connected to the sewer network and that no untreated sewage reaches the Yamuna River through storm drains.

16. It is submitted that the foregoing demonstrates DJB's diligent compliance with the Hon'ble Tribunal's directions dated 20.08.2025, and that all feasible measures have been taken to prevent the discharge of untreated sewage into the 43 identified storm water drains. DJB will continue to keep the Tribunal apprised of progress on the annexed action plans and infrastructure projects.




DEPONENT

Verification

I, the above-named deponent, do hereby verify that the contents of this Status Report are true and correct to the best of my knowledge and belief and that nothing material has been concealed therefrom.

PSM

DEPONENT

Through

Date: 11.10.2025

Priyanka



Place: New Delhi
PRIYANKA SWAMI
ADVOCATE

F-13, JANGPURA, NEW DELHI 110014

E-mail:advpriyankaswami@gmail.com

ATTESTED

NOTARY PUBLIC
DELHI (INDIA)

11/10/25



S.No	Location Name	Flow (MLD)	Trapping Status	Action Plan for Trapping	Timeline	Office Responsible
1	Ratiya Marg	10	Trapped	The drain has already been trapped and diverted to Okhla STP for treatment	NA	NA
2	Mangal Bazaar	8	Trapped	The drain has already been trapped and diverted to Okhla STP for treatment	NA	NA
3	Tigri Road	7	Trapped	The drain has already been trapped and diverted to Okhla STP for treatment	NA	NA
4	Drain coming from Sanjay camp & H-block Dakshin Puri	0.5	Untrapped	This drain cannot be trapped in DJB sewer network at source. The discharge of this drain has feasibility to trap into the DJB SPS at Dakshinpuri.	31.12.2025	EE(D)-112
5	SANJAY CAMP, H-BLOCK DAKSHINPURI	6.81	Untrapped	This drain cannot be trapped in DJB sewer network at source. The discharge of this drain has feasibility to trap into the DJB SPS at Dakshinpuri.	31.12.2025	EE(D)-112
6	SHAHEED CAMP	2.27	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-112 /EE (C) DR - VI
7	Drain coming from Dakshinpuri, Madangiri	3.4	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 /EE (C) DR - VI
8	Drain coming from Devli road	1.5	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 /EE (C) DR - VI
9	Drain coming from Khanpur Village	0.8	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 /EE (C) DR - VI
10	Drain coming from Dakshinpuri, Madangiri	4.5	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 /EE (C) DR - VI
11	Drain coming from Dakshinpuri ext.	5.5	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 /EE (C) DR - VI

S.No	Location Name	Flow (MLD)	Trapping Status	Action Plan for Trapping	Timeline	Officer Responsible
12	Drain coming from Chattarpur, Mehrauli, Saket, Dakshin Puri	17	Untrapped	This drain cannot be trapped at source in DJB sewer network. This drain carries the effluent of Mehrauli STP with other drains and is passing adjacent to Andrews Ganj SPS. It has been planned to utilize the effluent of Mehrauli STP for horticulture purposes. Further the left out discharge shall be trapped in Andrews Ganj SPS after its augmentation.	31.07.2026	EE(D)-101 / EE (C) DR - VI
13	Jagdamba Camp	0.02	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 / EE (C) DR - VI
14	Drain coming from CR Park, Govindpuri, GK Enclave-I	0.35	Trapped	The drain is trapped in the DJB sewer network. In case of overflow, the overflow discharge will also be trapped at the proposed augmented Andrews Ganj SPS.	31.07.2026	EE(D)-101 / EE (C) DR - VI
15	Drain coming from GK-II Location	0.45	Trapped	The drain is trapped in the DJB sewer network. In case of overflow, the overflow discharge will also be trapped at the proposed augmented Andrews Ganj SPS.	31.07.2026	EE(D)-101 / EE (C) DR - VI
16	Shivlaik, Geetanjali	0.024	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 / EE (C) DR - VI
17	Near BSES office Malaviya Nagar	4	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-102 / EE (C) DR - VI
18	Drain coming from CR Park, Govindpuri, GK-II	77.2302584	Untrapped	This drain cannot be trapped at source in DJB sewer network. The discharge of this drain with other drains is passing near to Andrews Ganj SPS. It has been planned to augment this SPS and discharge of Defence Colony drain shall be trapped in Andrews Ganj SPS.	31.07.2026	EE(D)-101 / EE (C) DR - VI
19	Hill View SPS Vasant Vihar	0.01	Untrapped	The discharge is coming from upstream and reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
20	CPWD Colony Vasant Vihar	Seasonal Flow Only	Untrapped	The discharge of this colony with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
21	Coolie Camp Vasant Vihar	0.01	Trapped	2 Nos Public toilet exists which has been trapped in sewer network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI

No	Location Name	Flow (MLD)	Trapping Status	Action Plan for Trapping	Timeline	Office Responsible
22	Baba Gang Nath Mandir Munrika	Seasonal Flow Only	Untrapped	The discharge of this village with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
23	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirka	0.016	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC, Nehru Ekta Camp with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
24	Shiva Camp Vasant Vihar Near Petrol Pump	0.024	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
25	Porvi Marg Palam Marg	Seasonal Flow Only	Untrapped	The discharge of this colony with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
26	A Block Vasant Vihar	Seasonal Flow Only	Untrapped	The discharge of this colony with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
27	S.P./J.P. Colony Sector 6 R.K.Puram	0.021	Partially Trapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
28	Nehru Ekta Camp Sector-VII R.K.Puram	0.045	Partially Trapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
29	Ambedkar Basti west Blocl R K Puram	0.5	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI

S.No	Location Name	Flow (MLD)	Trapping Status	Action Plan for Trapping	Timeline	Office Responsible
30	Leprosy Colony Infront of Mohan Singh Market	0.006	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
31	Ring Road near PWD office	Seasonal Flow Only	Untrapped	The discharge is coming from upstream and reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
32	Paravatiya Camp Sector -3 R.K.Puram	0.01	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
33	Ravi Dass Camp Sector-3 R.K.Puram	0.01	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
34	Sector-I R.K.Puram Police Post (Hanuman Camp)	0.01	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
35	Chruch Road	Seasonal Flow Only	Untrapped	The discharge is coming from upstream and reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
36		7.5	Untrapped	For Short-term: Modular Decentralized STPs (DSTPs) may be demonstration in JJ clusters with Collaboration of DUSIB. For the same, DJB shall provide technology and treatment if DUSIB lays collection network. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI

No	Location Name	Flow (MLD)	Trapping Status	Action Plan for Trapping	Timeline	23 Responsible
37		4.5	Untrapped	For Short-term: Laying of sewer line with approximate cost of 80 lacs to be accomplished by 31.03.2026. For Long-term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
38	Arjun Nagar	1.5	Untrapped	The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
39	A-2 Block SJE	9	Untrapped	For Short-term: There is a main line settled and major blockage for which estimate in process for a stretch of about 45M for 1200mm main Sewer line with an estimated cost of 80 lacs and will be accomplished by 31.03.2026. For Long - term: The discharge of this JJC with up stream flow is reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
40	Gautam Nagar	11.5	Untrapped	The discharge is coming from upstream and reaching in Kushak Drain. It has been planned to trap in DJB network before out falling in Barapulah drain near Pillanji.	31.05.2026	EE(D)102/ EE (C) DR - VI
41	SAIDULAJAB	23	Untrapped	The drain does not has feasibility to trap into the DJB Sewer, as the DJB sewer is shallower and does not have sufficient size to cater the drain flow. Hence, four DSTPs are to be constructed at four locations namely: DSTP at Fatehpur Beri; DSTP at Chandanhola Satbari; DSTP at Chattarpur Extension; and DSTP at Maidangarhi (Rajpur Khurd). In case the land is not allotted by DDA for Maidangarhi DSTP then three DSTPs shall be constructed and the discharge of Maidangarhi DSTP shall be transferred to Chattarpur Extension after constructing the SPS/LS in the side of the road. Thereby the capacity of Chattarpur extension shall be increased accordingly.	Dec 2028	EE(D)112/EE © DR - VI
42	Drain coming from Pant Nagar/Lajpat Nagar	10	Untrapped	No sewer entering into drain from this point, it caters the discharge of upstream area. For this location, trapping proposed with 1200mm dia trunk sewer after constructing suitable trapping arrangement.	31.05.2026	EE(D)-102 /EE (C) DR - VI
43	NDMC			This drain is coming from NDMC area hence the solution may be provided by NDMC		

DELHI JAL BOARD: GOVT OF NCT OF DELHI
OFFICE OF THE CHIEF EXECUTIVE OFFICER
VARUNALAYA PH-II, KAROL BAGH, NEW DELHI

No. DJB/MD(MSR)/2025/ 965 to 971

Date : 03.10.2025

INSTRUCTIONAL ORDER

Subject: Establishment of Dedicated Task Force to Prevent Sewage Entry into Defence Colony and Other Drains in Command of Barapulla Drainage Basin.

In pursuance of ensuring the cleanliness and healthiness of environment, it is imperative to prevent sewage from entering storm drains. To achieve this objective, a dedicated task force of SE level is hereby constituted under CE (South).

❖ **Task Force Mandate**

The primary mandate of this task force will be to:

- Identify sources of waste water in drains.
- Coordinate with local bodies and Drain Owning Agencies (such as Revenue Department, MCD, PWD, I&FCD, NDMC, DUSIB, DSIIDC) as necessary.
- Develop and implement an action plan to trap the sewage at the source into networked sewerage system. In case of any difficulty, the trapping mechanism should be planned in a manner that sewage does not outfall into major drains.
- In case of catchment area falling in JJC, affluent colonies and forest areas then coordinating with concerned agencies to take their trapping plans to collect sewerage at single points. Thereafter to connect these single points collection in DJB sewer lines.
- Monitor implementation of these action plans.

❖ **Task Force Composition**

The following task force is hereby constituted:

- CE (South)- In-charge

- SE(C) 12
- SE(C) 11
- SE(C) 10
- MD(MSR)
- SE(Const.) 04

❖ **Reporting Structure**

The task force will submit its reports to the CE (Nodal) Drainage on a fortnightly basis. The CE (Nodal) Drainage shall review the progress fortnightly.

This order is effective immediately and shall be implemented with utmost urgency to prevent further environmental degradation.

All Concerned


(Kaushal Raj Sharma)
Chief Executive Officer, DJB

Copy to :

1. CEN (Dr.)


Chief Executive Officer, DJB

12700
Annexure-3

28 26
44



CE DR PR-I <cedrainage1@gmail.com>

Submission of Detailed Information Regarding Sub-Drains Out falling into Barapullah and Defence Colony Drains in Compliance with Hon'ble NGT order dt 20.08.2025 in the Original Application No. 6/2012 (Nizamuddin West Association Vs Union of India & Ors.)

1 message

CE DR PR-I <cedrainage1@gmail.com>

27 August 2025 at 18:22

To: cesouth.djb2024@gmail.com

PFA

CHIEF ENGINEER (DR) PROJECT-I
DELHI JAL BOARD
ROOM NO.301, VARUNALAYA PHASE-II
JHANDEWALAN, NEW DELHI-
CONTACT NO. 011-23620235

3 attachments

-  Orders NGT(20.08.2025)
308K
-  NGT Matter Barapullah-DC Drain CE South.pdf
405K
-  Affidavit on behalf of DJB in OA No. 06 of 2012 (20.08.2025).pdf
8175K



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE SUPERINTENDING ENGINEER(C)-4
JAL SADAN, LAJPAT NAGAR
NEW DELHI- 110024
email: addlcedrpr2@gmail.com



"STOP CORONA;

"Wear Masks, Follow Physical Distancing, Maintain Hand Hygiene"

एक कदम स्वच्छता की ओर

No. DJB/SE(C)-4/2025/301

Dated: - 19.09.25

To

✓ District Magistrate (South)
M.B. Road Saket,
Distt: South, New Delhi - 110068

Subject: Request for Allotment of Land for Construction of STPs at Maidan Garhi, Chattarpur Extension, and Additional Land at Chandanhola

R/Sir,

Delhi Jal Board (DJB) has conceived projects to lay sewer lines in unsewered areas of the Chattarpur Assembly Constituency. In this regard, land belonging to your department was previously identified at two locations at Chandanhola and Chattarpur Extension for the construction of a Sewage Treatment Plant (STP) and Sewage Pumping Station (SPS) respectively.

A land parcel of 1678 sqm from Gram Sabha land was allotted at Chandanhola for the construction of STP (handing/ taking over details enclosed for reference as Annexure A). For the project at Chattarpur Extension, a SPS was proposed to construct near Metro yard opposite Chattarpur Mandir and sewage was further planned to transfer to a proposed STP at in back side of Chattarpur Mandir. The conveyance system from the SPS to the STP is now infringing in the Metro line opposite Chattarpur Mandir. The land for this SPS has also been identified from the surplus land available at Chattarpur Extension near Metro yard in consultation with your staff (joint inspection report enclosed as Annexure B).

In order to prevent issues of inadequate STP capacity in future, a Gap analysis study was carried out through an independent consultant. According to same capacity of STPs is increased as under:

- An 8 MGD STP is required at Chandanhola. The allotted land of 1678 sqm. is insufficient for this purpose. However, sufficient vacant land is available adjacent to the currently allotted land parcel.
- At Chattarpur Extension, crossing of the Metro line is not feasible. Therefore, the proposal for an SPS has been revised. Based on the gap analysis, a 3.5 MGD STP is now proposed to be constructed at the site originally earmarked for the SPS.

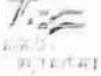
In addition to above suitable parcels of land at other locations are also urgently required for successful execution of sewerage scheme. The tentative area requirements and geo-coordinates (latitude/longitude) are indicated below for ready reference:

S. No	Name of Proposed STP/SPS	Area Required (in sqm)	Location (Lat/Long)
1.	Maidan Garhi STP	4000	28°29'50.9"N, 77°11'54.3"E
2.	Maidan Garhi SPS	250	28°29'59.5"N, 77°11'57.8"E
3.	Chattarpur Extension STP- adjacent to the site previously earmarked for the SPS	4000	28°30'04.9"N, 77°10'55.5"E
4.	Chandanhola STP - (Additional land for revised capacity of STP)	8000	28°27'58.6"N, 77°11'03.5"E

In view of the above, it is requested that the aforementioned land be allotted on a priority basis. In case sufficient lands are not available, whatever land is available can be allotted to DJB to plan a vertical Sewage Treatment Plant (STP) accordingly. This matter is urgent as the discharge from these areas reaches the Yamuna River after traversing South Delhi, resulting in foul smell for which enroute residents approached to the Hon'ble National Green Tribunal (NGT) for addressing the issue. In order to submit, a proper appraisal before the Hon'ble Court on the next date of hearing i.e 14.10.2024, it is imperative that kindly direct your subordinate staff to convene a joint inspection with the DJB at the earliest for finalization of parcel of lands for construction of STPs/SPS .

Annexure- As above


(Adarsh Kumar)
SE (Const.)-4
19.09.2025

	<p align="center">DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI OFFICE OF THE CHIEF ENGINEER DRAINAGE PROJECT - I ROOM NO. 301, VARUNALAYA PH-II, KAROL BAGH, NEW DELHI-05 E-mail: cedrainage1@gmail.com, Contact: 011-23620235</p>	
---	---	---

NO. :DJB/CE(Dr.)Pr.-I/2025/738-741

Dated: 30.09.2025

To,

Commissioner (LD)
Delhi Development Authority,
A Wing, 1st Floor, Vikas Sadan,
INA, New Delhi-110023.

Subject: Request for Allotment of Land for Construction of STPs at Maidan Garhi, Chattarpur Extension, and Additional Land at Chandanhola.

Dear Sir,

As envisaged, it is mandate of Delhi Jal Board (DJB) to provide sewer lines in unsewered areas to address sanitation and prevent sewage flow. Accordingly, DJB planned sewerage system in the command of Barrapullah basin. Presently sewerage from unsewered areas reaching into the River Yamuna via the Barapullah Drain, which is being monitored by the Hon'ble NGT (OA 6 of 2012). Following issues related to your organization needs clarification on priority:-

1. Additional Land at Chandanhola for 8 MGD STP

DJB was allotted 1678 sq.m. at Chandanhola, but a gap analysis indicates the need for an 8 MGD STP, requiring additional 8000 sq.m. of adjacent land (28°27'58.6"N, 77°11'03.5"E)

2. Land at Chattarpur Extension for 3.5 MGD STP

Earlier, DJB had planned to construct a Sewage Pumping Station (SPS) at Chattarpur Extension. Based on the gap analysis, it is now proposed to construct a 3.5 MGD STP at this site (near 28°30'04.9"N, 77°10'55.5"E) to meet the area's sewerage requirements. For this purpose, you are requested to kindly allot 4000 sq.m. of land at Chattarpur Extension at the earliest.

3. Allotment of Land at Maidan Garhi

Multiple joint inspections have been conducted for the allotment of land for the construction of a DSTP at Maidan Garhi. The most recent inspection was held on 24.09.2025, wherein a parcel measuring 4000 sq.m (near 28°29'50.9"N, 77°11'54.3"E) was proposed for allotment to DJB.

4. Sewer Lines in Unauthorized Affluent Colonies

DJB seeks your clarification regarding the laying of sewer lines in unauthorized colonies declared as affluent colonies. This information is critical to ensure comprehensive sewerage planning and compliance with the Hon'ble NGT's directives, as untreated sewage from these areas contributes to the pollution of the River Yamuna through the Barapullah Drain.

In reference to above issues, kindly direct your concerned officers/ official to provide updated status on the above issue. This will enable DJB to apprise the Hon'ble NGT accurately during the next hearing on 14.10.2025.

Sd/-
(Pankaj Kumar Atray)
CE(Dr.)Proj.-I

Copy to:

1. CEN (DR) for kind information.
2. SE(Const.)-4
3. EE(C)Dr-VI
4. Office copy

JPR/-
CE(Dr.)Proj.-I



CE DR PR-I <cedrainage1@gmail.com>

Information regarding the extent of encroachment on Sub drains out falling Barapullah/DC drain as per the Revenue record

1 message

CE DR PR-I <cedrainage1@gmail.com>

27 August 2025 at 18:20

To: dcsouth@nic.in

PFA

CHIEF ENGINEER (DR) PROJECT-I
DELHI JAL BOARD
ROOM NO.301, VARUNALAYA PHASE-II
JHANDEWALAN, NEW DELHI-
CONTACT NO. 011-23620235

3 attachments

-  Orders NGT(20.08.2025)
308K
-  NGT Matter Barapullah-DC Drain DM South.pdf
577K
-  Affidavit on behalf of DJB in OA No. 06 of 2012 (20.08.2025).pdf
8175K



CE DR PR-I <cedrainage1@gmail.com>

Information regarding the extent of encroachment on Sub drains out falling Barapullah/DC drain as per the Revenue record

1 message

CE DR PR-I <cedrainage1@gmail.com>

27 August 2025 at 18:19

To: dcnd@nic.in

: PFA

CHIEF ENGINEER (DR) PROJECT-I
DELHI JAL BOARD
ROOM NO.301, VARUNALAYA PHASE-II
JHANDEWALAN, NEW DELHI-
CONTACT NO. 011-23620235

3 attachments

-  Orders NGT(20.08.2025)
308K
-  NGT Matter Barapullah-DC Drain DM New Delhi.pdf
557K
-  Affidavit on behalf of DJB in OA No. 06 of 2012 (20.08.2025).pdf
8175K



CE DR PR-I <cedrainage1@gmail.com>

Information regarding the extent of encroachment on Sub drains out falling Barapullah/DC drain as per the Revenue record

1 message

CE DR PR-I <cedrainage1@gmail.com>

27 August 2025 at 18:17

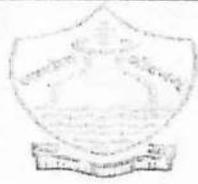
To: dcse.rev.delhi@nic.in

PFA

CHIEF ENGINEER (DR) PROJECT-I
DELHI JAL BOARD
ROOM NO.301, VARUNALAYA PHASE-II
JHANDEWALAN, NEW DELHI-
CONTACT NO. 011-23620235

3 attachments

-  Orders NGT(20.08.2025)
308K
-  NGT Matter Barapullah-DC Drain DM (South East).pdf
458K
-  Affidavit on behalf of DJB in OA No. 06 of 2012 (20.08.2025).pdf
8175K



DELHI JAL BOARD:GOVT. OF N.C.T. OF DELHI
OFFICE OF THE CEIEF ENGINEER(Dr)Proj-I
ROOM NO. 301: VARUNALAYA PHASE-II
JHANDEWALAN, KAROL BAGH, NEW DELHI:110005
Email: cedrainagel@gmail.com

No. DJB/ CE(Dr)Pr-I/2025/ 694

Dated: 27.08.2025

To,

DM (South East)
Old Gargi College Building, Lajpat Nagar-4,
Email - dcse.rev.delhi@nic.in

URGENT NGT MATTER

Subject: Information regarding the extent of encroachment on Sub drains out falling Barapullah/DC drain as per the Revenue record.

The following information was placed on record in the form of an affidavit before NGT in reference to order dated 07.07.2025 in Original Application No. 6/2012 (Nizamuddin West Association Vs Union of India & Ors.) and heard on 20.08.2025.

- I. Full details of all the sewage drains which are out falling in Barapullah drain/ Defense Colony drain along with their locations.
- II. Quantity of sewage being discharged in Barapullah drain/ Defense Colony drain which are storm water drains.
- III. To submit a time bound action plan along with the full details of the action plan.
- IV. Source of funds
- V. Names of the persons responsible (the deponent is submitting the name of the offices instead of persons so as to ensure the continuity of services attached with the post)
- VI. To disclose where the Delhi Jal Board proposes to set up STP along with the timeline, funds and the responsible persons, to ensure that untreated sewage from these sewer drains is tapped and diverted to STP.

The survey which has been conducted by the Delhi Jal Board pursuant to the order dated 07.07.2025 has identified 43 locations from where the sewage is being discharged in Barapullah drain/ Defense Colony drain. These 43 locations have been mentioned in Annexure A1 attached with the filled affidavit (copy enclosed). The present status of 43 drains has been ascertained by DJB. The status so ascertained in the ground level survey is required to be compared with the old revenue record to ascertain the extent of encroachment on these storm water drains and the reduction of their length and width.

It is therefore requested to direct the concerned officer/official to provide the above said details within 15 days of the drains falls under your jurisdiction. So that the information can be submitted to Hon'ble NGT before the next date of hearing i.e. 14.10.2025.

Encl: As above


(P.K.Atray)
CE(Dr)Proj-I

Copy for kind information to:-

1. PS. To CEO, DJB
2. Additional CEO, DJB
3. CEN(DR)
4. SE(DR)PROJ-I
5. SE(DR)PROJ-IV


CE(Dr)Proj-I



DELHI JAL BOARD:GOVT. OF N.C.T. OF DELHI
OFFICE OF THE CHIEF ENGINEER(Dr)Proj-I
ROOM NO. 301: VARUNALAYA PHASE-II
JHANDEWALAN, KAROL BAGH, NEW DELHI:110005
Email: cedrainage1@gmail.com

No. DJB/ CE(Dr)Pr-I/2025/690

Dated: 27.08.2025

To,

DM (New Delhi),
DISTRICT 12/1, JAM NAGAR HOUSE,
SHAHJAHAN ROAD NEW DELHI-110011
Email: dcnd@nic.in

URGENT NGT MATTER

Subject: Information regarding the extent of encroachment on Sub drains out falling Barapullah/DC drain as per the Revenue record .

The following information was placed on record in the form of an affidavit before NGT in reference to order dated 07.07.2025 in Original Application No. 6/2012 (Nizamuddin West Association Vs Union of India & Ors.) and heard on 20.08.2025.

- I. Full details of all the sewage drains which are out falling in Barapullah drain/ Defense Colony drain along with their locations.
- II. Quantity of sewage being discharged in Barapullah drain/ Defense Colony drain which are storm water drains.
- III. To submit a time bound action plan along with the full details of the action plan.
- IV. Source of funds
- V. Names of the persons responsible (the deponent is submitting the name of the offices instead of persons so as to ensure the continuity of services attached with the post)
- VI. To disclose where the Delhi Jal Board proposes to set up STP along with the timeline, funds and the responsible persons, to ensure that untreated sewage from these sewer drains is tapped and diverted to STP.

The survey which has been conducted by the Delhi Jal Board pursuant to the order dated 07.07.2025 has identified 43 locations from where the sewage is being discharged in Barapullah drain/ Defense Colony drain. These 43 locations have been mentioned in Annexure A1 attached with the filled affidavit (copy enclosed). The present status of 43 drains has been ascertained by DJB. The status so ascertained in the ground level survey is required to be compared with the old revenue record to ascertain the extent of encroachment on these storm water drains and the reduction of their length and width.

It is therefore requested to direct the concerned officer/official to provide the above said details within 15 days of the drains falls under your jurisdiction. So that the information can be submitted to Hon'ble NGT before the next date of hearing i.e. 14.10.2025.

Encl: As above


(P.K.Atray)
CE(Dr)Proj-I

Copy for kind information to:-

1. PS. To CEO, DJB
2. Additional CEO,DJB
3. CEN(DR)
4. SE(DR)PROJ-I
5. SE(DR)PROJ-IV


CE(Dr)Proj-I



DELHI JAL BOARD:GOVT. OF N.C.T. OF DELHI
OFFICE OF THE CEIEF ENGINEER(Dr)Proj-I
ROOM NO. 301: VARUNALAYA PHASE-II
JHANDEWALAN, KAROL BAGH, NEW DELHI:110005
Email: cedrainage1@gmail.com

No. DJB/ CE(Dr)Pr-I/2025/ 636

Dated: 27.08.2025

To,

DM (South),
M.B. ROAD, SAKET, NEW DELHI-110068
Email: dcsouth@nic.in

URGENT NGT MATTER

Subject: Information regarding the extent of encroachment on Sub drains out falling Barapullah/DC drain as per the Revenue record .

The following information was placed on record in the form of an affidavit before NGT in reference to order dated 07.07.2025 in Original Application No. 6/2012 (Nizamuddin West Association Vs Union of India & Ors.) and heard on 20.08.2025.

- I. Full details of all the sewage drains which are out falling m Barapullah drain/ Defense Colony drain along with their locations.
- II. Quantity of sewage being discharged in Barapullah drain/ Defense Colony drain which are storm water drains.
- III. To submit a time bound action plan along with the full details of the action plan.
- IV. Source of funds
- V. Names of the persons responsible (the deponent is submitting the name of the offices instead of persons so as to ensure the continuity of services attached with the post)
- VI. To disclose where the Delhi Jal Board proposes to set up STP along with the timeline, funds and the responsible persons, to ensure that untreated sewage from these sewer drains is tapped and diverted to STP.

The survey which has been conducted by the Delhi Jal Board pursuant to the order dated 07.07.2025 has identified 43 locations from where the sewage is being discharged in Barapullah drain/ Defense Colony drain. These 43 locations have been mentioned in Annexure A1 attached with the filled affidavit (copy enclosed). The present status of 43 drains has been ascertained by DJB. The status so ascertained in the ground level survey is required to be compared with the old revenue record to ascertain the extent of encroachment on these storm water drains and the reduction of their length and width.

It is therefore requested to direct the concerned officer/official to provide the above said details within 15 days of the drains falls under your jurisdiction. So that the information can be submitted to Hon'ble NGT before the next date of hearing i.e. 14.10.2025.

Encl: As above

(P.K.Atray)
CE(Dr)Proj-I

Copy for kind information to:-

1. PS. To CEO, DJB
2. Additional CEO,DJB
3. CEN(DR)
4. SE(DR)PROJ-I
5. SE(DR)PROJ-IV

CE(Dr)Proj-I

Regarding land status record of Barapullah/Defence Colony Drain.



Defence Sdm < defencesdm@nic.in >

Wed, 24 Sep 2025 5:54:36 PM +0530

To "ceodelhidjb"<ceodelhi.djb@nic.in>

Sir,

Please find enclosed an attachment regarding provide available land status record of Barapullah/Defence Colony Drain.

Regards

O/o SDM (Defence Colony)

Office of CEN (Drainage)
 DELHI JAL BOARD
 File No. 4943
 Date 25-9-25

Attachment(s)

NGT Matter Nizamuddin West ...
2.1 MB

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (DEFENCE COLONY),
OLD GARGI COLLEGE BUILDING, BEHIND LSR COLLEGE
LAJPAT NAGAR-IV, NEW DELHI-110024.

No. SDM/DC/2025/ 1028

Dated :- 24/09/2025

To,
The Deputy Director,
Nazul land Branch
Delhi Development authority
Vikas Bhawan, INA
New delhi-110024.

Sub: To provide available land status record of Brapullah/Defence Colony Drain.

Sir,

Please find enclosed here with a copy of DO letter no. DJB/CEo/2025/D-807 dated 23.09.2025 received from Chief Executive Officer, Delhi Jal Board regarding to carry out the survey on 43 strom water drain falling points regarding the extent of enchorchment on Sub-Division falling into Brapullah/Defence Colony drain.

The Delhi Jal Board has required land status report of the aforesaid Drain. The area of the land of Drain i.e. Brapullah/Defence Colony falls in the boundry of nazul land. Hence, the record of nazul land should provided to DJB Directly and intimate this office.

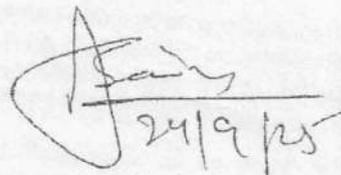
Encls as above

W. Balha.
23/09/2025-
SUB-DIVISIONAL MAGISTRATE
(DEFENCE COLONY)

Copy To :

1. PA to Chief Executive Officer, Delhi Jal Board, Varunalaya, Jhandewalan New delhi.
2. Pa to Divisional Commisioner, GNCDT, 5, sham nath marg, delhi-54
3. Sadar kanoongo with the direction to provide the aforesaid and status report to the DJB directly.
4. Deputy Director, Land Management, Delhi Development authority, Vikas Bhawan, INA, New delhi-110024

आदेशानुसार SOM Defence Colony, पत्र क्र DSB/
 CEO/2015/D-807 dated 23/09/2015 के अंतर्गत
 में Barapullah/ Defence Colony drain DDA
 (Nazul) i.e. DDA (CN2) के अंतर्गत आती है।
 जिसकी सम्बन्धित जानकारी concerned department
 ही बता सकता है। इससे सम्बन्धित रिकॉर्ड SOM Defence
 Defence Colony में ही है। रिपोर्ट प्रस्तुत है।


 24/9/15
 B. R.

KAUSHAL RAJ SHARMA
I.A.S.
Chief Executive Officer



Delhi Jal Board
Govt. of National Capital Territory of Delhi
Verunalaya Phase-II, Karol Bagh, New Delhi-5
Tel.: 911-23511656, 23544705
E-mail: ceodahl.djb@nctc.in

D.O. No. DJB/CEO/2025/D-201
Dated: 23.09.2025

Dear Sir,

Hon'ble NGT vide its order dated 20.08.2025, in the NGT matter of Nizamuddin West Association V/s Union of India categorically directed to provide following information with regard to survey carried out by DJB on 43 storm water drains falling points regarding the extent of encroachment on Sub drains falling into Barampallah/Defence Colony drain as per the revenue record,:

- The status so ascertained on the ground level survey is required to be compared with the old revenue record to ascertain the extent of encroachment on these storm water drains and the reduction of their length and width.

CE (Dr.) Project I, DJB vide his letter dated 27.8.2025 requested to DM (South), DM (New Delhi) & DM (South- East), to provide the information in reference to NGT order dated 20.08.2025. The information is yet to be provided by the officers concerned.

It is, therefore, requested to direct the District Magistrate concerned to provide the above said information on the drains/sub drains falls under the respective District Magistrate jurisdiction, on top priority within a week so that the Hon'ble NGT may be apprised on the next date of hearing i.e. 14.10.2025.

To expedite the matter, an online meeting is also scheduled on 25.9.2025 at 12:30 P.M. All concerned DMs may please be directed to attend the meeting.

With regards,

Yours sincerely,

(Kaushal Raj Sharma)

Sh. Neeraj Senwal, IAS
Divisional Commissioner
Govt. of NCT of Delhi
5, Shammath Marg,
Delhi.

URGENT: ATR Pl.

Ah.
23.09.25

~~SAN (Dr.)~~

23/09/2025
Khan

(DC)



Annexure-4

LM Lands <ddsandsone@gmail.com>

Subject: Submission of Revenue Records and Sazra Plan/Masavi of Revenue Estate – Aliganj in reference to D.O. letter dated 30.09.2025 from CEO, Delhi Jal Board.

1 message

LM Lands <ddsandsone@gmail.com>

Thu, Oct 9, 2025 at 4:38 PM

To: "eecdr6.djb@gmail.com" <eecdr6.djb@gmail.com>

Cc: commlm <commlm@dda.org.in>

Sir,

This is in reference to the D.O. letter dated 30.09.2025 issued by the CEO, Delhi Jal Board, addressed to the Vice Chairman, DDA, seeking copies of revenue records and *Sazra Plan/Masavi* pertaining to Nazul Land of Revenue Estate – Aliganj in South-East District.

Pursuant to the same, a meeting was held with the Executive Engineer (Drainage), DJB on 07.10.2025, wherein a map of the concerned drains was shown to this office.

In this regard, it is respectfully submitted that the land of Revenue Estate – Aliganj was acquired during the period 1911–1915. The original acquisition records and revenue documents, including *Massavi* plans, Field Books pertaining to the said estate, are available in the Office of the Sadar Kanoongo, located at Tis Hazari Court Complex under the jurisdiction of the Deputy Commissioner (HQ), Revenue Department, GNCTD. However, copies of the relevant revenue records are also available with DDA. Further, it is informed that, as per the revenue records, the Nazul Land within the Barapullah Drain area is mostly under the ownership of L&DO, MCD, PWD, etc.

The Khasra numbers of the Nallah/Nali mentioned in the Field Book, as shown to this office by the officers of DJB, have been identified accordingly from the Field Book of the Revenue Estate – *Aliganj (Year 1927-28)* and the dimensions of the Khasra Numbers of the Drain are varying in each Khasra and showing the situation as of Year 1927-28.

In this connection, the following documents are enclosed herewith for ready reference:

1. **Massavi Plan of Revenue Estate – Aliganj (Year 1927–28), Sheets 1 to 7.**
2. **Field Book of Revenue Estate – Aliganj (Year 1927-28) (Part area of Drains).**

The above documents are submitted for further necessary action, please.

 Fieldbook Aliganj Drain.pdf

With Regards;

(Mayank Yadav)
Tehsildar Nazul,
LM Department, DDA

7 attachments

1. Massavi Plan

2. Field Book

3. Field Book

4. Field Book

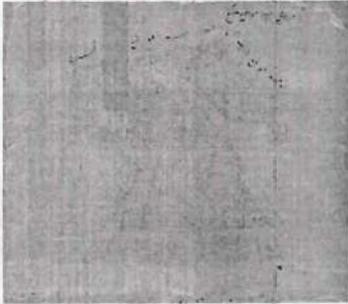
5. Field Book

6. Field Book

7. Field Book



IMG_4705 (1).png
963K



IMG_4650 (1).png
993K



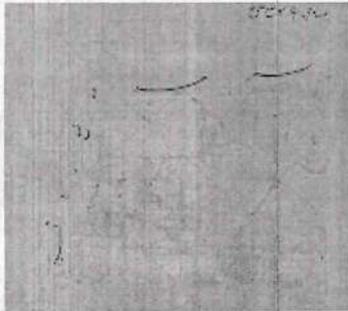
IMG_4706 (1).png
743K



IMG_4707 (1).png
895K



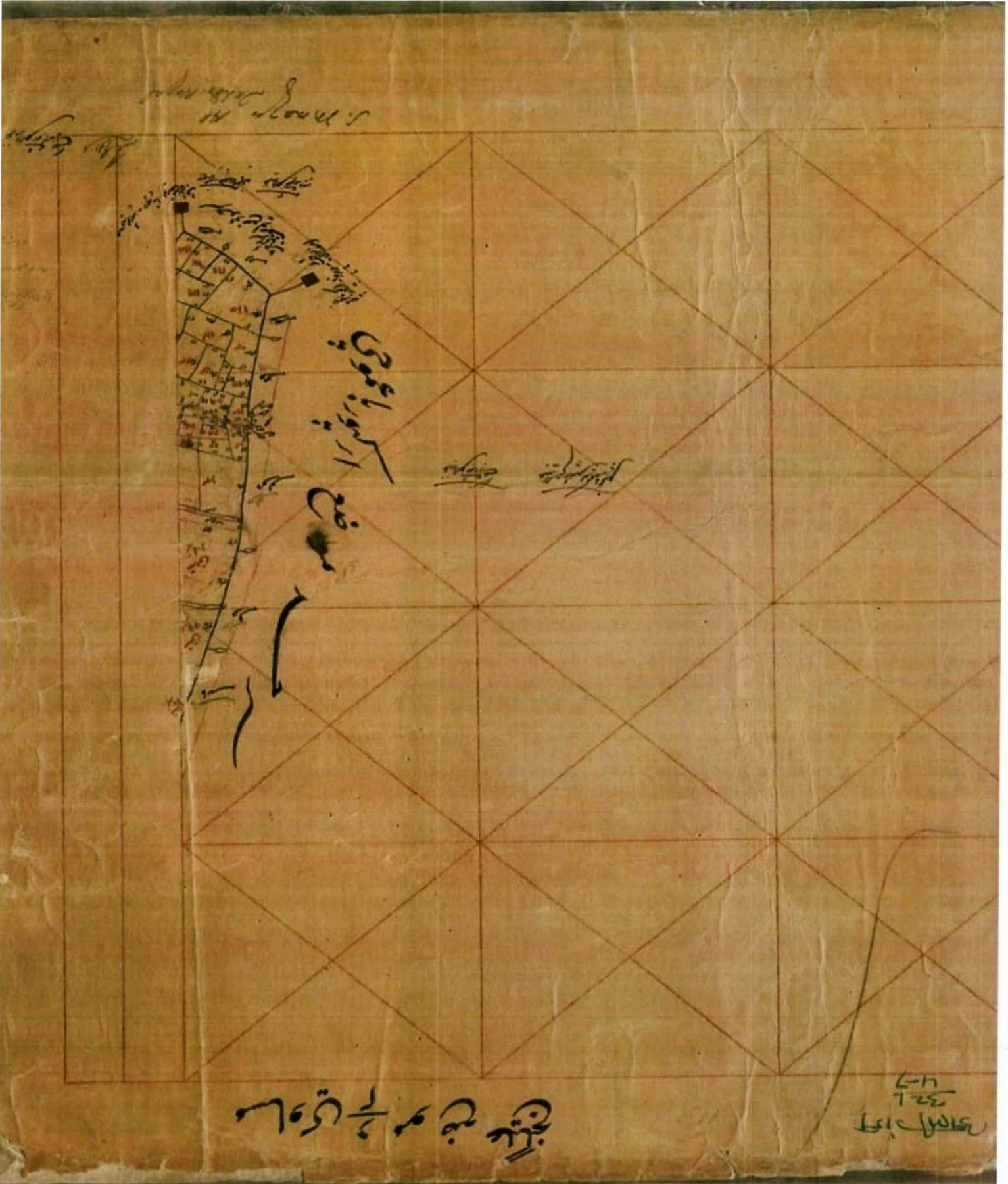
IMG_4704 (1).png
1086K



IMG_4708 (1).png
842K



IMG_4709 (1).png
919K





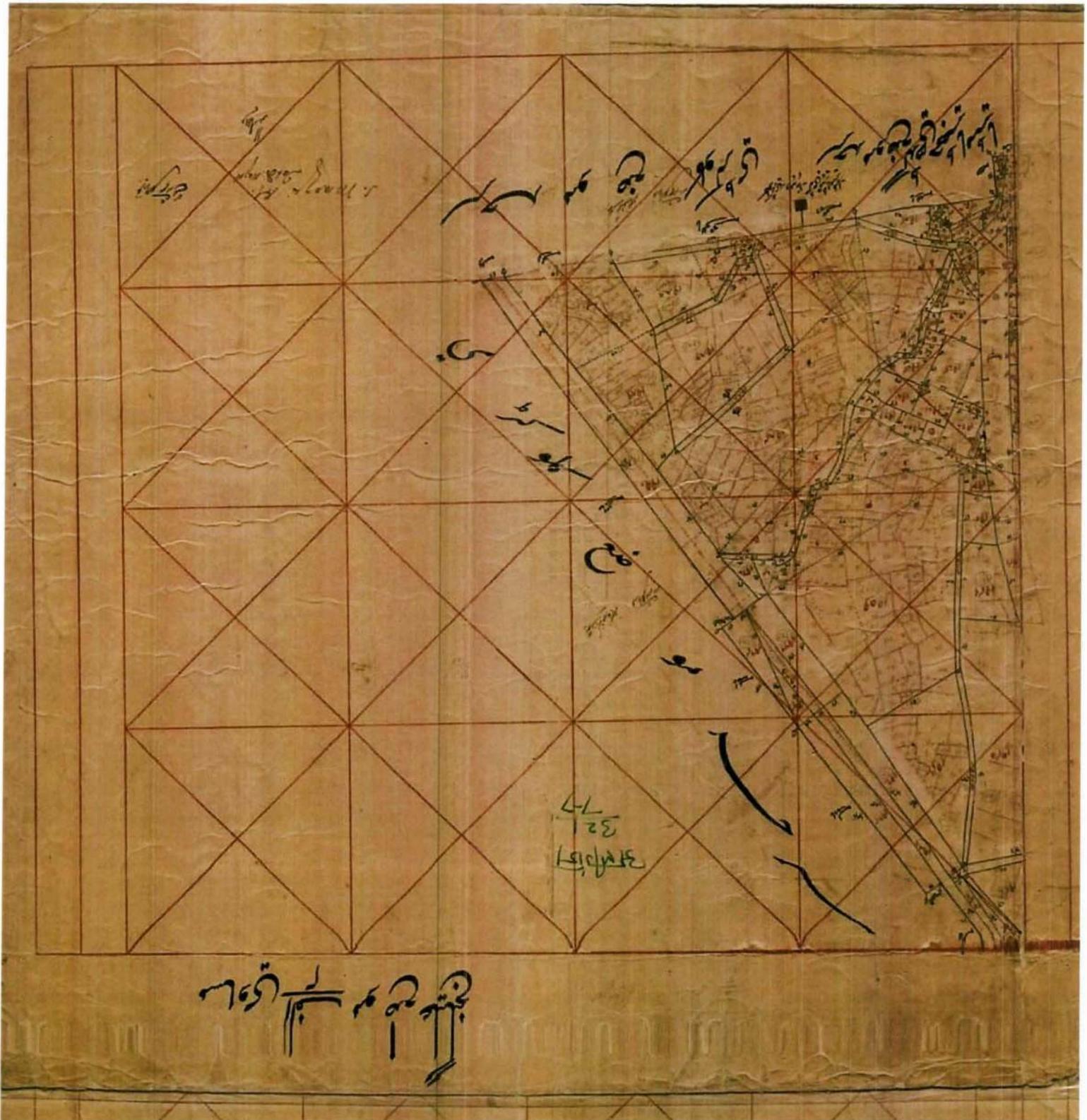
مساوی بن موضع علیخ

57	10
32	1
67	

ع

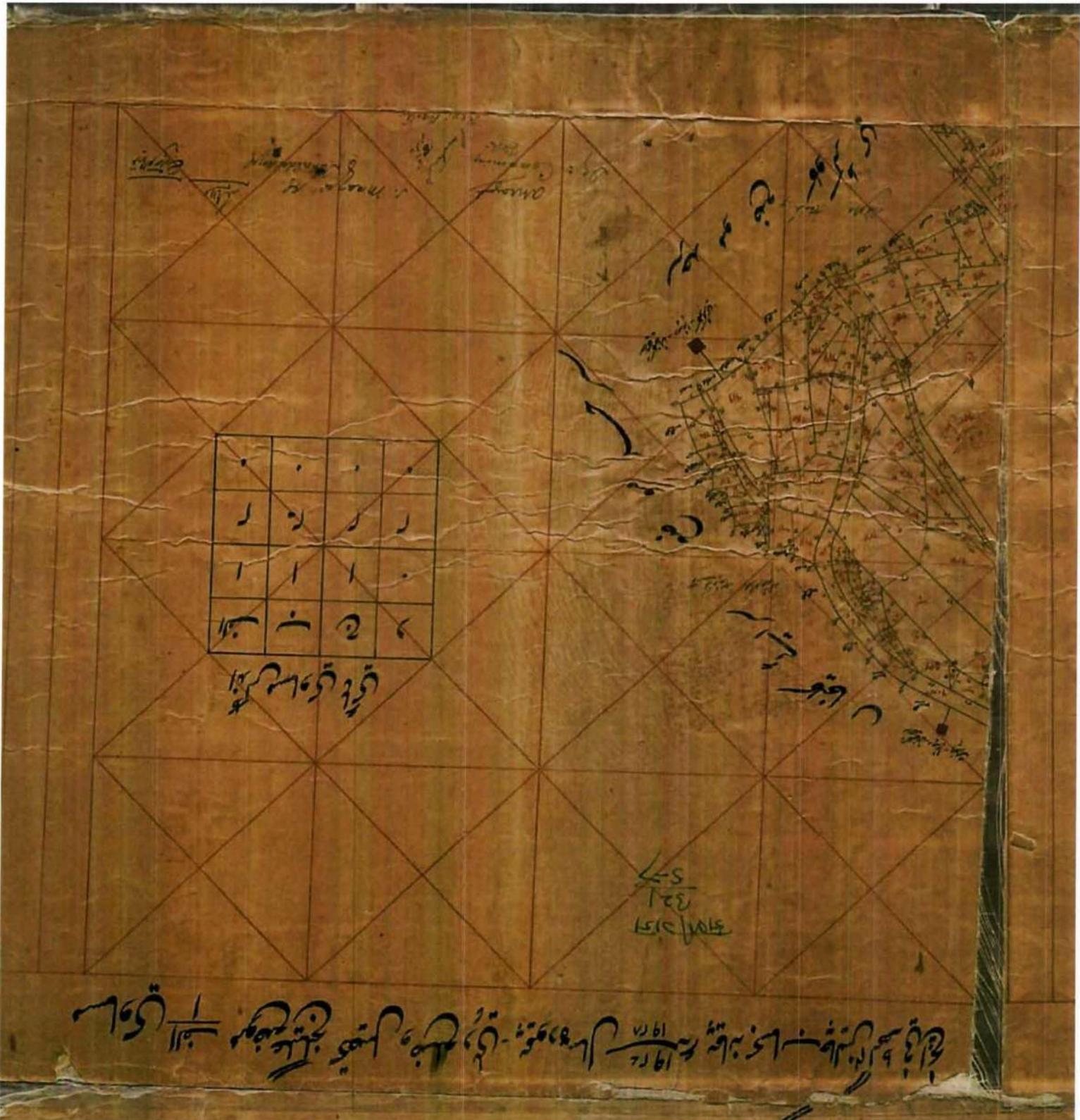
S. Masghat
of Jullandpur











پہلے ٹیکس و ضلع کے لیے تحصیل و ضلع درجہ اولیٰ ۱۹۷۱

نمبر و نام کھیت	رقبہ		حصہ بہ استحقاق رقبہ	رقبہ فی مال خراب	تعمیرات	نام و سٹاک آف پانی
	ک	ع				
				$\begin{array}{r} 15 \\ 2 \\ 2 \\ \hline 17 \end{array}$		
				$\begin{array}{r} 11 \\ 12 \\ 13 \\ 14 \\ \hline 50 \end{array}$		
				$\begin{array}{r} 33 \\ 11 \\ 33 \\ \hline 1 \times 33 \\ \hline 3 \end{array}$		
				$\begin{array}{r} 170 \\ 95 \\ 107 \\ \hline 50 \times 170 \\ \hline 2 \end{array}$		
۹۱				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۲				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۳				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۴				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۵				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۶				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۷				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۸				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۹۹				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۰				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۱				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۲				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۳				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۴				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۵				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۶				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۷				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۸				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۰۹				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲
۱۱۰				$\begin{array}{r} 17 \\ 17 \\ \hline 34 \end{array}$		۲۲۲

تمام کھیتوں پر ٹیکس

۱۷

بند بک موقع و تحصیل و ضلع و پٹی ۱۹۲۲

نام و سٹاک آف پٹی	تقسیم	رقبہ	حساب استخراج رقبہ ترقی پٹی شمال پٹی	میزان کیفیت		ملاحظات
				ج	ب	
	رکلی	۱۴	$\begin{array}{r} ۵۲ \quad ۱۴ \quad ۱۰۷ \quad ۵۲ \quad ۱۳ \\ ۱۴ \\ \hline ۲۰ \quad ۵۲ \quad ۳۰ \quad ۰ \\ ۲۴ \times ۵۲ \\ \hline ۲ \end{array}$	۱۹۲	۹۱۳	۱۱۲۱ ۲۱۲۱ ۳۱۲۱ ۴۲۲۱ ۵۲۲۱ ۶۲۲۱
	توسلی	۱۰	$\begin{array}{r} ۶ \quad ۱ \quad ۵۵ \quad ۵۰ \quad ۳ \\ ۱۰ \\ \hline ۶ \quad ۱ \quad ۹ \quad ۶ \quad ۳ \\ ۱۴ \quad ۲۰ \quad ۲۰ \quad ۱۴ \quad ۳ \\ \hline ۱۹ \quad ۳۰ \quad ۱۹ \quad ۶ \quad ۳ \end{array}$	۱۹۲	۹۲	۱۱۲۱ ۲۱۲۱ ۳۱۲۱ ۴۲۲۱ ۵۲۲۱ ۶۲۲۱ ۷۲۲۱ ۸۲۲۱ ۹۲۲۱

			$\begin{array}{r} ۸ \quad ۱ \quad ۱۰ \quad ۵۹ \quad ۱۳ \\ ۱۳ \\ \hline ۱۳ \end{array}$			
	بند بک	۱۵	$\begin{array}{r} ۱۹ \quad ۲۵ \quad ۶۶ \quad ۱۱۲ \quad ۱۳ \\ ۱۵ \\ \hline ۲ \quad ۲۰ \quad ۵۱ \quad ۶۶ \quad ۱۳ \\ ۱۳ \times ۶۶ \\ \hline ۲ \end{array}$	۱۹۲	۹۵	۵۱۲۱ ۶۱۲۱ ۷۱۲۱ ۸۱۲۱ ۹۱۲۱ ۱۰۱۲۱ ۱۱۱۲۱ ۱۲۱۲۱
<p>بند بک رقبہ ۱۸</p> <p>بند بک رقبہ ۱۸</p> <p>بند بک رقبہ ۱۸</p>	بند بک	۱	$\begin{array}{r} ۱۹ \quad ۲۵ \quad ۶۶ \quad ۱۱۲ \quad ۱۳ \\ ۱۵ \\ \hline ۲ \quad ۲۰ \quad ۵۱ \quad ۶۶ \quad ۱۳ \\ ۱۳ \times ۶۶ \\ \hline ۲ \end{array}$	۱۹۲	۹۶	۱۱۲۱ ۲۱۲۱ ۳۱۲۱ ۴۲۲۱ ۵۲۲۱ ۶۲۲۱ ۷۲۲۱ ۸۲۲۱ ۹۲۲۱ ۱۰۲۲۱ ۱۱۲۲۱ ۱۲۲۲۱

بند بک رقبہ ۱۸

بند بک رقبہ ۱۸

بند بک رقبہ ۱۸

بند بک رقبہ ۱۸

فیڈرٹیک موضع تحصیل و ضلع دہلی 12733

نام و سکن آریٹھی	قسم زمین	رقبہ	حساب استخراج رقبہ پنوی برین مال پورٹ	بہروز نام کیت		بہروز بہروز
				سال	تاریخ	
			۱ ۲۶ ۲۰ ۲۲			
			۳ ۹ ۵ ۶			
			۸ ۲ ۲ ۲۰ ۲۰			
	روسی	۱۰	۹ ۱۷ ۲۰ ۱۹	۱۹۴	۱۰۵	۱۹۶
	روسی	۱۸	۹ ۱۰ ۱۰	۱۹۴	۱۰۷	۱۹۹
	روسی	۱۲	۱۰ ۱۸ ۲۰ ۱۳	۱۹۴	۱۰۷	۲۰۵
	روسی	۱۲	۹ ۳ ۳۳ ۲۶ ۳۰ ۰ ۹ ۳x۳۰ ۲	۱۹۴	۱۰۷	۲۰۵
	روسی	۱۲	۱۳ ۱۸ ۳ ۲			

دہلی

۱۰
۱۰
۱۰

۲۰

۲۰

۱۰

فیلڈبک موضع گیسے تحصیل وضع دہلی ۱۹۰۴

نام و سٹا آپاٹی	قسم زمین	رقبہ	حساب استخراج رقبہ شرق و جنوب و غرب	میزان کیفیت		نمبر پلاٹ
				چال	سائز	
[Handwritten Name]	[Handwritten Type]	[Handwritten Area]	[Handwritten Calculations]	۲۲	۲۲	۲۲
				۲۲	۲۲	۲۲
[Handwritten Name]	[Handwritten Type]	[Handwritten Area]	[Handwritten Calculations]	۲۲	۲۲	۲۲
				۲۲	۲۲	۲۲
[Handwritten Name]	[Handwritten Type]	[Handwritten Area]	[Handwritten Calculations]	۲۲	۲۲	۲۲
				۲۲	۲۲	۲۲
[Handwritten Name]	[Handwritten Type]	[Handwritten Area]	[Handwritten Calculations]	۲۲	۲۲	۲۲
				۲۲	۲۲	۲۲

کود بنیاد و سائز
۲۰۰
باقی زمین کا
[Handwritten]

خطی مہر سٹیشن

صفی ۲۲

۱۲
[Handwritten]

قیلندیک موضع کھیتے تحصیل و ضلع دیہی روہ

نمبر و نام کھیت	رقبہ	تعمیر	تعمیر	تعمیر	نمبر و نام کھیت	
					سال	نمبر
۱	۱۰	۱۰	۱۰	۱۰	۱۰	۱۰
۲	۱۰	۱۰	۱۰	۱۰	۱۰	۱۰
۳	۱۰	۱۰	۱۰	۱۰	۱۰	۱۰
۴	۱۰	۱۰	۱۰	۱۰	۱۰	۱۰

نوٹ
تعمیر
تعمیر
تعمیر

۵	۱۲	۰	۰	۸	۰	۰
۶	۱۲	۰	۰	۱۰	۰	۰
۷	۱۲	۰	۰	۱۰	۰	۰
۸	۱۲	۰	۰	۱۰	۰	۰
۹	۱۲	۰	۰	۱۰	۰	۰
۱۰	۱۲	۰	۰	۱۰	۰	۰
۱۱	۱۲	۰	۰	۱۰	۰	۰
۱۲	۱۲	۰	۰	۱۰	۰	۰
۱۳	۱۲	۰	۰	۱۰	۰	۰
۱۴	۱۲	۰	۰	۱۰	۰	۰
۱۵	۱۲	۰	۰	۱۰	۰	۰

۵/۱

قیلڈیک موضع مسیحی تحصیل و ضلع دیہی برہنہ

نمبر و نام زمین	رقبہ	تاریخ	حساب استخراج رقبہ		ملاحظات
			ت	ث	
			$\begin{array}{r} 10 \\ \times 23 \\ \hline 230 \end{array}$		
				$\begin{array}{r} 10 \\ \times 23 \\ \hline 230 \end{array}$	
				$\begin{array}{r} 100 \\ \times 100 \\ \hline 10000 \end{array}$	

۱۹۶۶-۱۹۶۷
۱۹۶۷-۱۹۶۸
۱۹۶۸-۱۹۶۹
۱۹۶۹-۱۹۷۰
۱۹۷۰-۱۹۷۱
۱۹۷۱-۱۹۷۲
۱۹۷۲-۱۹۷۳
۱۹۷۳-۱۹۷۴
۱۹۷۴-۱۹۷۵
۱۹۷۵-۱۹۷۶
۱۹۷۶-۱۹۷۷

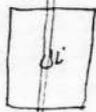
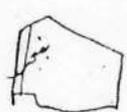
نمبر و نام زمین	رقبہ	تاریخ	حساب استخراج رقبہ	ملاحظات
۱۰	۹	۶	$\begin{array}{r} 9 \\ \times 6 \\ \hline 54 \end{array}$	
۵	۸	۹	$\begin{array}{r} 8 \\ \times 9 \\ \hline 72 \end{array}$	
۱۲	۱۲	۱۲	$\begin{array}{r} 12 \\ \times 12 \\ \hline 144 \end{array}$	
۶	۸	۸	$\begin{array}{r} 8 \\ \times 8 \\ \hline 64 \end{array}$	
۸	۵	۱۱	$\begin{array}{r} 5 \\ \times 11 \\ \hline 55 \end{array}$	
۶	۱۲	۹	$\begin{array}{r} 12 \\ \times 9 \\ \hline 108 \end{array}$	
۲	۶	۶	$\begin{array}{r} 6 \\ \times 6 \\ \hline 36 \end{array}$	

صفحہ ۵۹

قیلڈیک موضع مسیحی

قبلہ تک موقع تکمیل و ضلع دہلی ۶۳

نمبر و سہولت نامہ	تعمیرات	حصہ	حساب استخوان رقم سہولت نامہ	میزان قیمت		ملاحظات
				۱۳۱۰	۱۳۰۰	
			۱۶ ۱۰-۱۵-۱۶-۱۷			
۱	✓	۱	۱۳ ۶ ۱۵ ۱۲	۱۱	۲۲۱	۹۵۳
۲	✓	۲	۱۹ ۱۱ ۰۰ ۲۲	۲۱	۲۲۵	۹۵۳
۱۲			ب ۳۳ ۳۰ ۱۵ ۱۰	۲۷	۲۲۶	۹۵۳
۱۴			ب ۳۳ ۳۲ ۳۳ ۳۵	۲۷	۲۲۶	۹۵۳
۱۵			ب ۲۶ ۲۹ ۲۰ ۱۴	۲۸	۲۲۶	۹۵۳
۱۶			ب ۲۲ ۲۰ ۰۵ ۱۸	۲۸	۲۲۶	۹۵۳
۱۷			ب ۲۳ ۲۲ ۰۹ ۱۴	۲۸	۲۲۶	۹۵۳
۱۸			ب ۲۳ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۱۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۲۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۳۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۴۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۵۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۶۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۷۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۸۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۱			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۲			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۳			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۴			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۵			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۶			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۷			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۸			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۹۹			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳
۱۰۰			ب ۲۲ ۲۱ ۲۳ ۲۲	۲۸	۲۲۶	۹۵۳



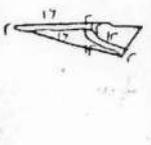
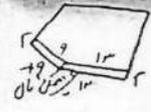
ملاحظہ ہو کہ تمام زمینیں
موجودہ سہولت نامہ کے تحت
موجود ہیں۔

۱۶
ملاحظہ ہو کہ تمام زمینیں
موجودہ سہولت نامہ کے تحت
موجود ہیں۔

صفحہ ۶۳

فیلڈ تک موضع کے تحصیل و ضلع دیہی اور

تعداد و نام زمین	رقبہ	حساب استخراج رقبہ بقیہ و سال	میزان کیفیت		مردم سالانہ
			۱۷۵۱۹	۱۷۵۲۰	
۱۰۰	۱۰۰	$\begin{array}{r} ۱۰۰ \times ۱۰۰ = ۱۰۰۰۰ \\ ۱۰۰ \times ۸۰ = ۸۰۰۰ \\ \hline ۱۰۰۰۰ - ۸۰۰۰ = ۲۰۰۰۰ \end{array}$	۲۱	۲۱	۲۰۰
۱۰۰	۱۰۰	$\begin{array}{r} ۱۰۰ \times ۱۰۰ = ۱۰۰۰۰ \\ ۱۰۰ \times ۸۰ = ۸۰۰۰ \\ \hline ۱۰۰۰۰ - ۸۰۰۰ = ۲۰۰۰۰ \end{array}$	۲۱	۲۱	۲۰۰
۱۰۰	۱۰۰	$\begin{array}{r} ۱۰۰ \times ۱۰۰ = ۱۰۰۰۰ \\ ۱۰۰ \times ۸۰ = ۸۰۰۰ \\ \hline ۱۰۰۰۰ - ۸۰۰۰ = ۲۰۰۰۰ \end{array}$	۲۱	۲۱	۲۰۰



۱۰۰	۱۰۰	$\begin{array}{r} ۱۰۰ \times ۱۰۰ = ۱۰۰۰۰ \\ ۱۰۰ \times ۹ = ۹۰۰ \\ \hline ۱۰۰۰۰ - ۹۰۰ = ۹۱۰۰ \end{array}$	۲۱	۲۱	۲۰۰
۱۰۰	۱۰۰	$\begin{array}{r} ۱۰۰ \times ۱۰۰ = ۱۰۰۰۰ \\ ۱۰۰ \times ۹ = ۹۰۰ \\ \hline ۱۰۰۰۰ - ۹۰۰ = ۹۱۰۰ \end{array}$	۲۱	۲۱	۲۰۰
۱۰۰	۱۰۰	$\begin{array}{r} ۱۰۰ \times ۱۰۰ = ۱۰۰۰۰ \\ ۱۰۰ \times ۹ = ۹۰۰ \\ \hline ۱۰۰۰۰ - ۹۰۰ = ۹۱۰۰ \end{array}$	۲۱	۲۱	۲۰۰

مردم سالانہ

۱۷۵۱۹
۱۷۵۲۰

۱۷۵۱۹

قبیلہ پاک موضع عسے تحصیل وضع دہلی ۱۹۰۹

نمبر و نام کھیت	سالق و ہجرت	نمبر	حساب استخراج رقم	نمبر زمین	تعمیرات	نمبر و نام کھیت	
						نمبر	نمبر
۱۳۵	۱۳۵	۱۰	۳۰ ۳۰ ۳۰ ۳۰	۱۰	۱۰	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۲	۳۰ ۳۰ ۳۰ ۳۰	۱۲	۱۲	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۱	۳۰ ۳۰ ۳۰ ۳۰	۱۱	۱۱	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۰	۳۰ ۳۰ ۳۰ ۳۰	۱۰	۱۰	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۱	۳۰ ۳۰ ۳۰ ۳۰	۱۱	۱۱	۱۳۵	۱۳۵



۱۳۵	۱۳۵	۱۱	۳۰ ۳۰ ۳۰ ۳۰	۱۱	۱۱	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۰	۳۰ ۳۰ ۳۰ ۳۰	۱۰	۱۰	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۱	۳۰ ۳۰ ۳۰ ۳۰	۱۱	۱۱	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۰	۳۰ ۳۰ ۳۰ ۳۰	۱۰	۱۰	۱۳۵	۱۳۵
۱۳۵	۱۳۵	۱۱	۳۰ ۳۰ ۳۰ ۳۰	۱۱	۱۱	۱۳۵	۱۳۵

نمبر زمین

Handwritten notes and signatures at the bottom of the page, including some numbers and names.

قبل از یک موضع کعبه تقصیل و ضلع در بی بره

تاریخ	مکان	شرح	میزان کیفیت		ملاحظات
			م	س	
		حساب استواری رتبه از کمال قدر			
		$ \begin{array}{r} 11 \\ 4 \\ 13 \\ \hline 28 \end{array} $			
		$ \begin{array}{r} 10 \\ 2 \\ 13 \\ \hline 25 \end{array} $			
		$ \begin{array}{r} 11 \\ 9 \\ 13 \\ \hline 33 \end{array} $			
سید	۱۱	$ \begin{array}{r} 11 \\ 16 \\ 3 \\ \hline 30 \end{array} $	۱۲۴	۲۲۴	۱۱۶
		$ \begin{array}{r} 11 \\ 17 \\ 3 \\ \hline 31 \end{array} $	۱۲۵	۲۲۵	۱۱۷
		$ \begin{array}{r} 11 \\ 18 \\ 3 \\ \hline 32 \end{array} $	۱۲۶	۲۲۶	۱۱۸
		$ \begin{array}{r} 11 \\ 19 \\ 3 \\ \hline 33 \end{array} $	۱۲۷	۲۲۷	۱۱۹
		$ \begin{array}{r} 11 \\ 20 \\ 3 \\ \hline 34 \end{array} $	۱۲۸	۲۲۸	۱۲۰

		$ \begin{array}{r} 11 \\ 12 \\ 13 \\ \hline 36 \end{array} $			
		$ \begin{array}{r} 11 \\ 13 \\ 14 \\ \hline 38 \end{array} $			
		$ \begin{array}{r} 11 \\ 14 \\ 15 \\ \hline 40 \end{array} $			
		$ \begin{array}{r} 11 \\ 15 \\ 16 \\ \hline 42 \end{array} $			
		$ \begin{array}{r} 11 \\ 16 \\ 17 \\ \hline 44 \end{array} $			
		$ \begin{array}{r} 11 \\ 17 \\ 18 \\ \hline 46 \end{array} $			
		$ \begin{array}{r} 11 \\ 18 \\ 19 \\ \hline 48 \end{array} $			
		$ \begin{array}{r} 11 \\ 19 \\ 20 \\ \hline 50 \end{array} $			
		$ \begin{array}{r} 11 \\ 20 \\ 21 \\ \hline 52 \end{array} $			
		$ \begin{array}{r} 11 \\ 21 \\ 22 \\ \hline 54 \end{array} $			
		$ \begin{array}{r} 11 \\ 22 \\ 23 \\ \hline 56 \end{array} $			
		$ \begin{array}{r} 11 \\ 23 \\ 24 \\ \hline 58 \end{array} $			
		$ \begin{array}{r} 11 \\ 24 \\ 25 \\ \hline 60 \end{array} $			
		$ \begin{array}{r} 11 \\ 25 \\ 26 \\ \hline 62 \end{array} $			
		$ \begin{array}{r} 11 \\ 26 \\ 27 \\ \hline 64 \end{array} $			
		$ \begin{array}{r} 11 \\ 27 \\ 28 \\ \hline 66 \end{array} $			
		$ \begin{array}{r} 11 \\ 28 \\ 29 \\ \hline 68 \end{array} $			
		$ \begin{array}{r} 11 \\ 29 \\ 30 \\ \hline 70 \end{array} $			
		$ \begin{array}{r} 11 \\ 30 \\ 31 \\ \hline 72 \end{array} $			
		$ \begin{array}{r} 11 \\ 31 \\ 32 \\ \hline 74 \end{array} $			
		$ \begin{array}{r} 11 \\ 32 \\ 33 \\ \hline 76 \end{array} $			
		$ \begin{array}{r} 11 \\ 33 \\ 34 \\ \hline 78 \end{array} $			
		$ \begin{array}{r} 11 \\ 34 \\ 35 \\ \hline 80 \end{array} $			
		$ \begin{array}{r} 11 \\ 35 \\ 36 \\ \hline 82 \end{array} $			
		$ \begin{array}{r} 11 \\ 36 \\ 37 \\ \hline 84 \end{array} $			
		$ \begin{array}{r} 11 \\ 37 \\ 38 \\ \hline 86 \end{array} $			
		$ \begin{array}{r} 11 \\ 38 \\ 39 \\ \hline 88 \end{array} $			
		$ \begin{array}{r} 11 \\ 39 \\ 40 \\ \hline 90 \end{array} $			
		$ \begin{array}{r} 11 \\ 40 \\ 41 \\ \hline 92 \end{array} $			
		$ \begin{array}{r} 11 \\ 41 \\ 42 \\ \hline 94 \end{array} $			
		$ \begin{array}{r} 11 \\ 42 \\ 43 \\ \hline 96 \end{array} $			
		$ \begin{array}{r} 11 \\ 43 \\ 44 \\ \hline 98 \end{array} $			
		$ \begin{array}{r} 11 \\ 44 \\ 45 \\ \hline 100 \end{array} $			

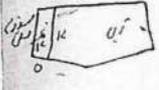
مجموعه دست نوشته

۱۸
 سید
 ۱۵
 ۱۵

صفت ۸۳
 ۸۳

قبیلہ بنگ موزع مکتبہ تحصیل و ضلع دہلی ۱۹۰۸

نمبر و نام زمین	رقبہ	صاحب استحقاق زمین	مقدار زمین		مقدار زمین	مقدار زمین
			۱۰	۱۱		
۱۰	۱۰	۲ ۵ ۱۱ ۹ ۷	۲۲۲	۲۲۲	۲۲۲	۲۲۲
		ب ۵ ۳ ۱۷ ۹				
		ج ۸ ۶ ۲ ۲ ۲				
۱۷	۱۷	۹ ۹ ۹ ۹ ۱۵	۱۱۲	۱۱۲	۱۱۲	۱۱۲
		ب ۹ ۸ ۶ ۷ ۹				
		۲ = ۶ × ۹				
۱۰	۱۰	۷ ۱۰ ۱۱ ۱۰	۱۰۶	۱۰۶	۱۰۶	۱۰۶
		ب ۱۰ ۸ ۶ ۷ ۹				
۱۲	۱۲	۵ ۲ ۲ ۲ ۱۹	۹۲	۹۲	۹۲	۹۲
		ب ۱۰ ۱۲ ۱۲ ۱۲ ۱۰				
		۲ = ۸ × ۲				
۱۱	۱۱	۲ ۲ ۲ ۲ ۱۱	۱۲۷	۱۲۷	۱۲۷	۱۲۷
		ب ۲ ۲ ۲ ۲ ۲				
۱۸	۱۸	۱ ۱۱ ۱۱ ۱۱ ۲	۸۲	۸۲	۸۲	۸۲
		ب ۱۱ ۱۱ ۱۱ ۱۱ ۱۱				
		۲ = ۸ × ۲				
۱۱	۱۱	۱ ۱ ۱ ۱ ۱۱	۱۰۳	۱۰۳	۱۰۳	۱۰۳
		ب ۱۱ ۱۱ ۱۱ ۱۱ ۱۱				
		۲ = ۱۱ × ۱۱				
۱۰	۱۰	۱۲ ۱۲ ۱۲ ۱۲ ۱۲	۱۰۶	۱۰۶	۱۰۶	۱۰۶
		ب ۱۲ ۱۲ ۱۲ ۱۲ ۱۲				
		۲ = ۱۲ × ۱۲				



Handwritten note or signature at the bottom left of the page.

قبیلہ ایک موضع کے حساب استخراج رقمہ

نمبر و نام قبیلہ	موضع	حساب استخراج رقمہ	نمبر و نام قبیلہ	
			نمبر	نام
117 191	آبی	<p>ا. ۵۰ ۲۸ ۲۳ ۲۰ = ۱۲۱</p> <p>ب. ۱۸ ۱۸ ۱۵ ۱۳ = ۶۴</p> <p>ج. ۱۱ ۵ ۲۳ ۲۰ = ۶۹</p>	۱۲۱	۱۲۱
119	پیش نام	<p>ا. ۱۹۰ ۱۰ = ۲۰۰</p> <p>ب. ۱۳ ۱۲ ۲۰ ۲۰ = ۶۵</p>	۱۲۱	۱۲۱
19	آبی	<p>ا. ۱۴ ۱۸ ۸ = ۴۰</p>	۱۲۱	۱۲۱

18	آبی	<p>ا. ۱۸ ۲۳ ۲۳ ۲۳ = ۱۰۸</p>	۱۲۱	۱۲۱
19	آبی	<p>ا. ۱۹ ۲۳ ۲۳ ۲۳ = ۱۰۸</p> <p>ب. ۱۳ ۱۲ ۲۰ ۲۰ = ۶۵</p> <p>ج. ۱۱ ۵ ۲۳ ۲۰ = ۶۹</p>	۱۲۱	۱۲۱
20	آبی	<p>ا. ۱۲ ۱۳ ۱۱ = ۳۶</p>	۱۲۱	۱۲۱
21	آبی	<p>ا. ۱۲ ۱۳ ۱۱ = ۳۶</p>	۱۰۹	۱۰۹
22	آبی	<p>ا. ۱۰ ۱۹ ۱۲ ۱۲ = ۵۳</p> <p>ب. ۱۷ ۱۸ ۱۰ = ۴۵</p>	۱۰۹	۱۰۹
23	آبی	<p>ا. ۱۰ ۱۹ ۱۲ ۱۲ = ۵۳</p> <p>ب. ۱۷ ۱۸ ۱۰ = ۴۵</p>	۱۰۹	۱۰۹
24	آبی	<p>ا. ۱۰ ۱۹ ۱۲ ۱۲ = ۵۳</p> <p>ب. ۱۷ ۱۸ ۱۰ = ۴۵</p>	۱۰۹	۱۰۹



نمبر و نام قبیلہ

قبلہ یک موضع کتبہ تحصیل و ضلع دیلی ۹۲

نام و مکان آبپاشی	تعمیر	تاریخ	حساب استخراج رقبہ کرن و نال زمین	تعمیر	بڑو نام کجیت		بڑو نام کجیت
					چ	پ	
		۱۵	۱۵ ۲۳ ۱۳ ۹	۲۸	۲۴۲	۲۱۹	۲۱۹
		۱۳	۱۵ ۲۵ ۹	۲۸	۲۴۲	۲۲۰	۲۲۰
		۱۳	۱۱ ۱۱ ۹	۲۸	۲۴۲	۲۲۱	۲۲۱
		۱۹	۱۵ ۲۵ ۹	۲۸	۲۴۲	۲۲۲	۲۲۲
		۱۹	۱۵ ۲۵ ۹	۲۸	۲۴۲	۲۲۲	۲۲۲

Handwritten notes and calculations on the left side of the top page, including some numbers and small diagrams.

		۱۸	۱۸ ۲۹ ۵۲ ۵۰	۲۸	۲۴۲	۲۹۲	۲۹۲
		۱۸	۱۸ ۲۹ ۵۲ ۵۰	۲۸	۲۴۲	۲۹۲	۲۹۲
		۱۸	۱۸ ۲۹ ۵۲ ۵۰	۲۸	۲۴۲	۲۹۲	۲۹۲
		۱۸	۱۸ ۲۹ ۵۲ ۵۰	۲۸	۲۴۲	۲۹۲	۲۹۲



Handwritten notes at the bottom left of the page, including some numbers and text.

قبیلہ ایک موضع کے تحصیل و ضلع درہلی ۱۹۰۸ء

نام و مکان آبادی	تعداد	حساب استقراج رقبہ مربع و شمال زمین	قبیلہ نام کیفیت		۱۹۰۸ء سال تعداد
			۱۹۰۸ء	۱۹۰۷ء	
آبی	۱۳	۲۸ × ۴۰ ۲۲ × ۳۷	۱۲۲	۲۷۷	۲۵۰
آبی	۲	۲۲	۱۸۲	۲۷۷	۲۵۰
بوسن نام	۱۲	<p>۲۸ × ۱۰ = ۲۸۰</p> <p>۲۵ × ۱۰ = ۲۵۰</p> <p>۲۰ × ۱۰ = ۲۰۰</p> <p>۱۵ × ۱۰ = ۱۵۰</p> <p>۱۰ × ۱۰ = ۱۰۰</p>	۲۲۷	۲۷۷	۲۵۰
آبی	۹	<p>۲۱ × ۲۱ = ۴۴۱</p> <p>۲۰ × ۲۰ = ۴۰۰</p> <p>۱۹ × ۱۹ = ۳۶۱</p> <p>۱۸ × ۱۸ = ۳۲۴</p> <p>۱۷ × ۱۷ = ۲۸۹</p>	۱۲۵	۲۷۷	۲۵۰

تعداد زمینیں

۱۲
۱۳
۱۹

۹۷

فیلڈیک وضع و وضع تحویل و ضلع دہلی ۱۱

نام و سہا ایڈیشن	تقسیم	رقبہ	حساب استخراج رقبہ				مجموعہ	میزان کیفیت		ملاحظات
			متر	متر	متر	متر		متر	متر	
	۱	۱۵	۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
	۲	۱۵	۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
	۳	۱۵	۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
	۴	۱۵	۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
	۵	۱۵	۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
	۶	۱۵	۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷

			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷
			۱۵	۱۲	۱۵	۱۲	۱۲۷	۱۲۷	۱۲۷	۱۲۷

ملاحظہ ہو

۱۹

۱۱

فینڈنگ موضع کے تحصیل و ضلع دہلی ۱۱۲۱

مقررہ نام و کیفیت	مقررہ نام و کیفیت		حساب استرجاع رقم	تاریخ و محل رقم	تعداد	قیمت	ملاحظات
	رقم	قیمت					
۱۱	۱۲۶	۱۳۱۵	۲۰	۲۰	۱۲	۱۳۱۵	۱۱
۱۲	۱۲۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۲
۱۳	۱۳۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۳
۱۴	۱۳۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۴
۱۵	۱۳۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۵
۱۶	۱۳۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۶
۱۷	۱۳۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۷
۱۸	۱۴۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۸
۱۹	۱۴۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۹
۲۰	۱۴۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۰
۲۱	۱۴۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۱
۲۲	۱۴۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۲
۲۳	۱۵۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۳
۲۴	۱۵۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۴
۲۵	۱۵۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۵
۲۶	۱۵۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۶
۲۷	۱۵۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۷
۲۸	۱۶۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۸
۲۹	۱۶۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۲۹
۳۰	۱۶۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۰
۳۱	۱۶۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۱
۳۲	۱۶۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۲
۳۳	۱۷۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۳
۳۴	۱۷۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۴
۳۵	۱۷۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۵
۳۶	۱۷۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۶
۳۷	۱۷۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۷
۳۸	۱۸۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۸
۳۹	۱۸۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۳۹
۴۰	۱۸۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۰
۴۱	۱۸۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۱
۴۲	۱۸۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۲
۴۳	۱۹۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۳
۴۴	۱۹۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۴
۴۵	۱۹۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۵
۴۶	۱۹۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۶
۴۷	۱۹۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۷
۴۸	۲۰۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۸
۴۹	۲۰۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۴۹
۵۰	۲۰۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۰
۵۱	۲۰۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۱
۵۲	۲۰۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۲
۵۳	۲۱۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۳
۵۴	۲۱۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۴
۵۵	۲۱۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۵
۵۶	۲۱۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۶
۵۷	۲۱۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۷
۵۸	۲۲۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۸
۵۹	۲۲۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۵۹
۶۰	۲۲۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۰
۶۱	۲۲۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۱
۶۲	۲۲۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۲
۶۳	۲۳۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۳
۶۴	۲۳۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۴
۶۵	۲۳۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۵
۶۶	۲۳۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۶
۶۷	۲۳۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۷
۶۸	۲۴۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۸
۶۹	۲۴۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۶۹
۷۰	۲۴۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۰
۷۱	۲۴۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۱
۷۲	۲۴۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۲
۷۳	۲۵۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۳
۷۴	۲۵۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۴
۷۵	۲۵۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۵
۷۶	۲۵۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۶
۷۷	۲۵۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۷
۷۸	۲۶۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۸
۷۹	۲۶۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۷۹
۸۰	۲۶۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۰
۸۱	۲۶۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۱
۸۲	۲۶۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۲
۸۳	۲۷۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۳
۸۴	۲۷۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۴
۸۵	۲۷۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۵
۸۶	۲۷۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۶
۸۷	۲۷۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۷
۸۸	۲۸۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۸
۸۹	۲۸۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۸۹
۹۰	۲۸۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۰
۹۱	۲۸۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۱
۹۲	۲۸۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۲
۹۳	۲۹۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۳
۹۴	۲۹۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۴
۹۵	۲۹۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۵
۹۶	۲۹۶	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۶
۹۷	۲۹۸	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۷
۹۸	۳۰۰	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۸
۹۹	۳۰۲	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۹۹
۱۰۰	۳۰۴	۱۳۲	۲۰	۲۰	۱۲	۱۳۲	۱۰۰

مقررہ نام و کیفیت

مقررہ نام و کیفیت

۱۹
۲۰
۲۱
۲۲
۲۳
۲۴
۲۵
۲۶
۲۷
۲۸
۲۹
۳۰
۳۱
۳۲
۳۳
۳۴
۳۵
۳۶
۳۷
۳۸
۳۹
۴۰
۴۱
۴۲
۴۳
۴۴
۴۵
۴۶
۴۷
۴۸
۴۹
۵۰

فیضانک موضع سے تحصیل و ضلع دیہی ۱۲۹۱

نمبر و مکان آب پاشی	تقسیم	رقبہ	حساب استخراج رقمہ نہ نہ مال بہ	نیز نام کیفیت		نمبر و مکان آب پاشی	
				نمبر	رقبہ		
	روہلی	۱۶۰	$\begin{array}{r} ۱۹۲ \\ ۲۲ \times ۲۲ \\ \hline ۴۸۴ \\ ۰ \\ \hline ۴۸۴ \end{array}$	۱۹۲	۲۲	۶۱۴	۲۲
	غوث آباد	۱۱	$\begin{array}{r} ۱۲ \\ ۱۰ \times ۱۰ \\ \hline ۱۰۰ \\ ۰ \\ \hline ۱۰۰ \end{array}$	۱۲	۱۰	۶۱۸	۱۱
	روہلی	۱۲	$\begin{array}{r} ۱۲ \\ ۱۲ \times ۱۲ \\ \hline ۱۴۴ \\ ۰ \\ \hline ۱۴۴ \end{array}$	۱۲	۱۲	۶۱۹	۱۲
			$\begin{array}{r} ۱۲ \\ ۱۲ \times ۱۲ \\ \hline ۱۴۴ \\ ۰ \\ \hline ۱۴۴ \end{array}$				
	بھیم	۱۲	$\begin{array}{r} ۱۲ \\ ۱۲ \times ۱۲ \\ \hline ۱۴۴ \\ ۰ \\ \hline ۱۴۴ \end{array}$	۱۲	۱۲	۶۲۰	۱۲
	غوث آباد	۱۷	$\begin{array}{r} ۱۷ \\ ۱۷ \times ۱۷ \\ \hline ۲۸۹ \\ ۰ \\ \hline ۲۸۹ \end{array}$	۱۷	۱۷	۶۲۱	۱۷
	بھیم	۱۰	$\begin{array}{r} ۱۰ \\ ۱۰ \times ۱۰ \\ \hline ۱۰۰ \\ ۰ \\ \hline ۱۰۰ \end{array}$	۱۰	۱۰	۶۲۲	۱۰
	روہلی	۱۲	$\begin{array}{r} ۱۲ \\ ۱۲ \times ۱۲ \\ \hline ۱۴۴ \\ ۰ \\ \hline ۱۴۴ \end{array}$	۱۲	۱۲	۶۲۳	۱۲
	روہلی	۱۰	$\begin{array}{r} ۱۰ \\ ۱۰ \times ۱۰ \\ \hline ۱۰۰ \\ ۰ \\ \hline ۱۰۰ \end{array}$	۱۰	۱۰	۶۲۴	۱۰

۱۲۹۱

فیلڈ تک موضع سے تحصیل و ضلع دہلی ۱۳۰۳

نام و مکان آبادی	رقبہ	حساب استخراج رقبہ نقش و منقار	نمبر نام کیفیت		ملاحظات
			رقبہ	قیمت	
مکان نام	۱۲	<p>حساب استخراج رقبہ</p> <p>۲۰ ۲۶ ۲۲ = ۲۰</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p>	۲۲۱	۲۲۱	۲۲۱
مکان نام	۱۸	<p>حساب استخراج رقبہ</p> <p>۲۲ ۲۲ ۲۲ = ۱۸</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p>	۲۲۵	۲۲۵	۲۲۵
مکان نام	۱۳	<p>حساب استخراج رقبہ</p> <p>۲۰ ۱۰ ۱۰ = ۲۰</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p>	۲۱۹	۲۱۹	۲۱۹
مکان نام	۱	<p>حساب استخراج رقبہ</p> <p>۲۰ ۱۸ ۱۱ = ۲۰</p> <p>۱۰ ۱۸ ۱۸ = ۱۰</p> <p>۱۰ ۱۸ ۱۸ = ۱۰</p>	۲۱۹	۲۱۹	۲۱۹
مکان نام	۱۱	<p>حساب استخراج رقبہ</p> <p>۲۰ ۲۰ ۲۰ = ۶</p> <p>۱۰ ۱۸ ۱۸ = ۵</p> <p>۱۰ ۱۸ ۱۸ = ۵</p>	۲۱۸	۲۱۸	۲۱۸
مکان نام	۳	<p>حساب استخراج رقبہ</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p> <p>۱۰ ۱۰ ۱۰ = ۱۰</p>	۱۱۹	۱۱۹	۱۱۹

مکان نام

مکان نام

فیلڈبک موضع کے تحصیل وضع دیہی برادری

نام و سکنی آبادی	رقبہ	رقبہ	حساب استخراج رقبہ شرق و شمال و جنوب	نمبر و نام کھیت		رقبہ و سابق رقبہ و سابق
				نمبر	رقبہ	
	۱۰	۱۰	۱۰ ۱۰ ۵۵ ۵۸	۲۲۱	۲۲۲	۹۶
	۱۲	۱۲	۱۲ ۱۲ ۱۹ ۱۶	۲۲۱	۲۲۲	۹۶
	۱۳	۱۳	۱۳ ۱۳ ۱۹ ۱۳	۲۲۱	۲۲۲	۹۶
	۱۴	۱۴	۱۴ ۱۴ ۱۳ ۱۳	۲۲۱	۲۲۲	۹۶
	۱۵	۱۵	$\frac{15 \times 15}{2} = 112.5$ $\frac{15 \times 15}{2} = 112.5$	۲۲۱	۲۲۲	۹۶
	۱۶	۱۶	$\frac{16 \times 16}{2} = 128$ $\frac{16 \times 16}{2} = 128$	۲۲۱	۲۲۲	۹۶
	۱۷	۱۷	$\frac{17 \times 17}{2} = 144.5$ $\frac{17 \times 17}{2} = 144.5$	۲۲۱	۲۲۲	۹۶
	۱۸	۱۸	$\frac{18 \times 18}{2} = 162$ $\frac{18 \times 18}{2} = 162$	۲۲۱	۲۲۲	۹۶
	۱۹	۱۹	$\frac{19 \times 19}{2} = 180.5$ $\frac{19 \times 19}{2} = 180.5$	۲۲۱	۲۲۲	۹۶
	۲۰	۲۰	$\frac{20 \times 20}{2} = 200$ $\frac{20 \times 20}{2} = 200$	۲۲۱	۲۲۲	۹۶

ملاحظہ ہو

تعمیراتی

فیلڈ تک موضع سے تحصیل و ضلع دیلی مرہا

تعمیر نام کی تفصیل	رقبہ	معیار	حساب استخراج رقبہ نقشہ نمبر	مربعہ نام کی قیمت		مربعہ نمبر	مربعہ کی تفصیل
				۱۳۱۵	۱۳۱۶		
...	$\frac{27 \times 27}{2}$	۲۴۳	۱۳۵
				۲۴۳	۱۳۵		
				۲۴۳	۱۳۵		
				۲۴۳	۱۳۵		
...	$\frac{11 \times 11}{2}$	۱۲۱	۱۳۵
				۱۲۱	۱۳۵		
				۱۲۱	۱۳۵		
				۱۲۱	۱۳۵		
...	$\frac{13 \times 13}{2}$	۱۶۹	۱۳۵
				۱۶۹	۱۳۵		
				۱۶۹	۱۳۵		
				۱۶۹	۱۳۵		
...	$\frac{17 \times 17}{2}$	۲۸۹	۱۳۵
				۲۸۹	۱۳۵		
				۲۸۹	۱۳۵		
				۲۸۹	۱۳۵		
...	$\frac{19 \times 19}{2}$	۳۶۱	۱۳۵
				۳۶۱	۱۳۵		
				۳۶۱	۱۳۵		
				۳۶۱	۱۳۵		

تعمیر نام کی تفصیل
رقبہ
معیار
حساب استخراج رقبہ
نقشہ نمبر

فیلڈ تک موضع کھیت تحصیل وضع درہلی ۱۹۰۸

نام و سائے آب پاشی	رقبہ	حساب استخراج رقبہ	میزان قیمت		ملاحظات
			پ	س	
پانی	۳	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰
پانی	۳	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰
پانی	۱۰	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰
پانی	۱۰	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰

پانی	۱۰	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰
پانی	۱۰	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰
پانی	۱۰	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰
پانی	۱۰	$\begin{array}{r} ۱۲ \\ ۸ \\ ۱۰ \\ ۱۰ \\ \hline ۴۰ \end{array}$	۲۲۰	۲۲۰	۱۲۰

بعضی رقبہ غیر منظم و ۱۲۰

۱۲۰

۱۰

تیلڈیک موقع تحصیل وضع و ملی رقبہ

میر و نام کیمیت	رقبہ		حساب استخراج رقبہ	تاریخ	نام زمیندار
	چ	م			
۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶
۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶
۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶
۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶

۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶
۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶
۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶
۱۲۸۰	۱۲۶	۲۴	۱۱ ۱۱ ۱۱ ۱۱ ۱۱ ۱۱ = ۱۱	۱۶	۱۶

فیلڈیک موضع تحصیل وضع و بلی

نمبر نام کھیت	رقبہ	حساب استخراج رقبہ	تعمیرات	رقبہ	
				ک	ج
۱۶۸	۱۶۸	ک = ۱۳ = ۵۰ ۲۳ ۵۰	✓	۱۳	۱۶۸
		ج = ۱۲ = ۵۰ ۱۰ ۵۰			
۱۶۹	۱۶۹	ک = ۱۲ = ۸۰ ۱۲ ۸۰	✓	۱۲	۱۶۹
		ج = ۱۰ = ۱۰ ۱۰ ۱۰			
		ح = ۱۳ = ۶ ۶ ۶			
۱۷۰	۱۷۰	ک = ۱۰ = ۲۲ ۲۲ ۱۰	✓	۱۰	۱۷۰
		ج = ۹ = ۳ ۳ ۳			

۱۶۸ و ۱۶۹ و ۱۷۰

۱۷۱	۱۷۱	ک = ۱۶ = ۱۹ ۱۶ ۱۹	✓	۱۶	۱۷۱
۱۷۲	۱۷۲	ک = ۱۱ = ۸ ۱۱ ۸	✓	۱۱	۱۷۲
۱۷۳	۱۷۳	ک = ۱۲ = ۱۲ ۱۲ ۱۲	✓	۱۲	۱۷۳
		ج = ۱۳ = ۱۳ ۱۳ ۱۳			
۱۷۴	۱۷۴	ک = ۱۰ = ۱۰ ۱۰ ۱۰	✓	۱۰	۱۷۴
		ج = ۱۱ = ۱۱ ۱۱ ۱۱			
		ح = ۹ = ۹ ۹ ۹			
۱۷۵	۱۷۵	ک = ۱۱ = ۱۱ ۱۱ ۱۱	✓	۱۱	۱۷۵
۱۷۶	۱۷۶	ک = ۹ = ۹ ۹ ۹	✓	۹	۱۷۶

۱۷۱ و ۱۷۲ و ۱۷۳ و ۱۷۴ و ۱۷۵ و ۱۷۶

فیلڈ تک موقع سے تحصیل وضع درہلی ۱۸۶۷

تعداد و سائے آبی	تعداد زمین	رقبہ	حساب استخراج رقبہ مربع ذراعات	تعداد و سائے آبی		تعداد زمین	رقبہ
				تعداد	سائے آبی		
	۱۳	۱۳	۱۷ ۱۲ ۱۵ ۲۸	۲۴۰	۲۲	۱۰۰	۸۱۱
	۱۱	۱۱	۱۸ ۱۷ ۳ = ۱۸ ۱۷ ۹ ۹ ۹ = ۵	۲۴۰	۲۱	۱۰۰	۸۰۹
	۵	۵	۱۰ ۱۲ ۱۳ ۱۳ ۱۰ ۱۰ ۱۵ ۲۲ = ۱۷	۲۴۰	۲۲	۱۰۰	۸۰۹
	۱۰	۱۰	۱۹ ۱۵ ۱۹ ۲۶	۲۴۰	۱۹	۱۰۰	۸۰۰
	۱۳	۱۳	۱۸ ۱۹ ۱۵ ۱۶	۲۴۰	۱۹	۱۰۰	۸۰۶
	۱۳	۱۳	۱۸ ۱۹ ۱۵ ۱۶ ۱۸ ۱۹ ۱۵ ۱۶ = ۱۸ ۱۹ ۱۳ ۱۳ ۱۳ ۱۳ = ۱۳	۲۴۰	۱۹	۱۰۰	۸۰۸
	۱۴	۱۴	۱۸ ۱۹ ۱۵ ۱۶ ۱۸ ۱۹ ۱۵ ۱۶ = ۱۸ ۱۹ ۱۳ ۱۳ ۱۳ ۱۳ = ۱۳	۲۴۰	۱۹	۱۰۰	۸۰۸
	۱۸	۱۸	۱۹ ۱۵ ۱۹ ۲۶	۲۸۵	۱۹	۱۰۰	۸۰۸

بعض زمینوں کے لئے
۱۰۰۰ سے زیادہ سائے آبی

بعض زمینوں کے لئے
۱۰۰۰ سے زیادہ سائے آبی

تعداد زمینوں کے لئے

فیلڈنگکس وضع سے تحصیل وضع دہلی ۱۹۲۲

نمبر نامہ کیت	حساب استخراج رقمہ		نمبر	نمبر	نمبر
	۱۱-۱۱۱	۱۱-۱۱۱			
۱۲۶	۲۴۶	۱۲۶	۱۲۶	۱۲۶	۱۲۶
۱۲۷	۲۴۶	۱۲۶	۱۲۷	۱۲۷	۱۲۷
۱۲۸	۲۴۶	۱۲۶	۱۲۸	۱۲۸	۱۲۸
۱۲۹	۲۴۶	۱۲۶	۱۲۹	۱۲۹	۱۲۹
۱۳۰	۲۴۶	۱۲۶	۱۳۰	۱۳۰	۱۳۰

۱۳۱	۲۴۶	۱۲۶	۱۳۱	۱۳۱	۱۳۱
۱۳۲	۲۴۶	۱۲۶	۱۳۲	۱۳۲	۱۳۲
۱۳۳	۲۴۶	۱۲۶	۱۳۳	۱۳۳	۱۳۳
۱۳۴	۲۴۶	۱۲۶	۱۳۴	۱۳۴	۱۳۴
۱۳۵	۲۴۶	۱۲۶	۱۳۵	۱۳۵	۱۳۵
۱۳۶	۲۴۶	۱۲۶	۱۳۶	۱۳۶	۱۳۶
۱۳۷	۲۴۶	۱۲۶	۱۳۷	۱۳۷	۱۳۷
۱۳۸	۲۴۶	۱۲۶	۱۳۸	۱۳۸	۱۳۸
۱۳۹	۲۴۶	۱۲۶	۱۳۹	۱۳۹	۱۳۹
۱۴۰	۲۴۶	۱۲۶	۱۴۰	۱۴۰	۱۴۰

علم مندرجہ ذیل

فیلڈنگ موضع تحصیل وضع دہلی ۱۹۲۱

نام و سائے آبشاری	رقبہ	تعداد	حساب استخراج رقبہ شرق و شمال و غرب	میزان قیمت		تعداد
				۱۹۲۱	۱۹۲۰	
...
...
...

۲	۱۸ ۱۲ ۵ = ۵
۸	۱۵ ۱۲ ۵ = ۵
۲	۱۲ ۱۲ ۵ = ۵
۲	۱۲ ۱۲ ۵ = ۵
۱۱	۱۸ ۱۲ ۵ = ۵
۲	۱۲ ۱۲ ۵ = ۵
۱۱	۱۸ ۱۲ ۵ = ۵
۱۱	۱۸ ۱۲ ۵ = ۵
۱۱	۱۸ ۱۲ ۵ = ۵

Handwritten signature and notes at the bottom of the page.

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF EXECUTIVE OFFICE
VARUNALAYA PHASE-II, KAROL BAGH, NEW DELHI

No. DJB/CEO/2025/79800

Date: 18.09.2025

To

Shri Rajeev Kumar Mital
Director General
National Mission for Clean Ganga (NMCG)
2nd & 3rd Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi - 110002

CE (DR.) PROJECT-I, DJB

Diary No. 2326

Date 19/9/25

Subject: Request for immediate Funding of 16 Number DSTPs along with sewer networks & House sewer connections.

Sir,

Kindly refer to this office letter no DJB/CEO/2025/D-791 dated 15.9.2025 vide which DJB informed about its fund requirements of upcoming projects in coming years for projects related to Rejuvenation of River Yamuna.

It is submitted that DJB has already prepare the cost estimates of 16 DSTPs along with its sewer network & House sewer connections. The bid documents are also ready for these projects. DJB needs immediate fund assurance for these projects so that bids may be called for all these 16 DSTP projects immediately. The financial requirement of these DSTPs has also been mentioned in letter dated 15.09.2025.

The actual expenditure of these projects will start in next financial year, and total requirement will be for three years. The details of the projects are as under:-

S.No.	Name of DSTP	Capacity (MGD)	Cost of Sewer Network (in Cr.)	Cost of DSTP (in Cr.)	Total Cost (in Cr.)
				Capex	
1	Punjab Khor	0.50	145.04	92.32	237.36
2	Jat Khor	0.50			
3	Qutubgarh	2.00			
4	Auchandi	1.00			
5	Mohammadpur Majri	7.00	102.42	73.13	175.55
6	Kanjhawala	10.00	101.46	93.88	195.34

7	Nizampur	2.00	70.54	30.78	101.32
8	Garhi Rindhala	0.50	9.56	18.86	28.42
9	Jaunti	1.50	36.03	27.82	63.85
10	Ghevra	1.50	13.74	26.73	40.47
11	Khera Khurd	1.50	47	31.42	78.42
	Salahpur Majra	0.00			
12	Bajitpur Thakran	4.00	268.16	60.76	328.92
13	Palla (Sungarpur)	1.50			
			108.78	64.53	173.31
14	Tajpur	1.00			
15	Tajpur Khurd	15.00	426.28	190.47	616.75
16	Tikri Kalan	4.50	176.72	51.12	227.84
	TOTAL	54.00	1505.73	761.82	2267.55

In view of the above, it is requested that NMCG may consider giving assurance of funding to these critical projects so that they are completed in a time-bound manner, contributing significantly to the rejuvenation of River Yamuna. It is also requested if NMCG can give assurance of funding in future and allow DJB to go ahead with tender process by allocating its internal token budget so that bidding process can commence soon and precious time be saved. The Detailed Project Reports (DPRs) for each project shall be submitted separately for your perusal.


 (Kaushal Raj Sharma)
 Chief Executive Officer, DJB

Copy to:

1. CEN(Dr)
2. CE(Dr) Proj-I/II/ SDW